

**ORISSA HIGH COURT****FILING REPORT AS ON :17/10/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
1	BLAPL/0012003/2023	BABU @ NIRANJAN NAYAK VS STATE OF ODISHA	LALITENDU MISHRA VS	BARAMBA /209 /2023 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000149/2023
2	BLAPL/0012004/2023	GANGADHAR PATRA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	CHANDAPUR /160 /2023 J.M.F.C.,RANPUR(Nayagarh ) GR/0000395/2023
3	BLAPL/0012005/2023	SACHIN UMASHANKAR SHAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KANTAMAL /160 /2023 ADDL.SESSION JUDGE CUM SPL.JUDGE,KANTAMAL(Baudh ) Spl/0000172/2023
4	BLAPL/0012006/2023	SUBALA KANHAR VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	PHIRINGIA /170 /2023 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000126/2023
5	BLAPL/0012007/2023	SRIKANTA CHINARA VS STATE OF ODISHA	RUDRA PRASAD MOHAPATRA VS	/ /0 ( ) //
6	BLAPL/0012008/2023	ARUNA KUMAR PRADHAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	SPL.TASK FORCE /10 /2022 ADDL.DISTRICT SESSIONS CUM SPL JUDGE,BHANJANAGAR(Ganjam) Spl/0000025/2022
7	BLAPL/0012009/2023	RAJU BHOI VS STATE OF ODISHA	HIMANSHU SEKHAR MISHRA VS	PADAMPUR /79 /2023 A.D.J.,PADAMPUR(Bargarh ) Spl/0000015/2023
8	BLAPL/0012010/2023	RAHIM HARIJAN VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	UMERKOTE /49 /2023 ADJ,UMERKOTE(Nabarangapur ) TR/0000008/2023
9	BLAPL/0012011/2023	GAJENDRA SINGH VS STATE OF ODISHA	RAKESH BEHERA VS	MUNIGUDA /139 /2022 A.D.J., GUNUPUR(Rayagada ) TR/0000080/2022
10	BLAPL/0012012/2023	KISHAAN DEEP VS STATE OF ODISHA	ABHILASH MISHRA VS	BARGARH /502 /2023 S.D.J.M.,BARGARH(Bargarh ) CT/0001210/2023
11	BLAPL/0012013/2023	THABIRA DEEP VS STATE OF ODISHA	PRAMOD KUMAR BOHIDAR VS	/ /0 SPECIAL JUDGE,BALANGIR(Balangir) 2(A)CC/0000022/2023

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12	BLAPL/0012014/2023	MANGULI @ MANGU SAHOO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	Maitri Vihar PS /312 /2023 DISTRICT & SESIONS JUDGE,BHUBANESWAR(Khordha ) TR/0000498/2023
13	BLAPL/0012015/2023	JAYPRAKASH YADAV VS STATE OF ODISHA	BISWAJIT NAYAK VS	BIRMAHARAJPUR /133 /2021 SPECIAL JUDGE,SONEPUR(Sonepur ) Spl/0000010/2021
14	BLAPL/0012016/2023	TAPAN KUMAR PRUSTY VS STATE OF ODISHA	PRAFULLA KUMAR KHATEI VS	KHURDA SADAR /221 /2023 S.D.J.M.,KHURDA(Khordha ) GR/0000706/2023
15	BLAPL/0012017/2023	MANTU @ SANDEEP BEHERA VS STATE OF ODISHA	KABIRAJ PRADHAN VS	PIPLI /334 /2023 SPECIAL JUDGE, PURI(Puri) Spl/0000077/2023
16	BLAPL/0012018/2023	SANTOSH NAIK VS STATE OF ODISHA	JAYDEEP PAL VS	SUKINDA /168 /2023 G.N CUM J.M.F.C., SUKINDA(Jajapur ) CT/0000318/2023
17	BLAPL/0012019/2023	CHASA PRADHAN VS STATE OF ODISHA	CHIRANJIB ROUT VS	PALLAHARA /92 /2020 A.D.J.,TALCHER(Anugul ) CT/0000021/2020
18	BLAPL/0012020/2023	SUNIL NAIK @ PRADHAN @ MUNA VS STATE OF ODISHA	CHIRANJIB ROUT VS	TALCHER TOWN /123 /2023 ) //
19	BLAPL/0012021/2023	ORFAN @ IRFAN KHAN VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	NIMAPADA /24 /2023 ADDL.SESIONS JUDGE,NIMPARA(Puri) ST/0000078/2023
20	BLAPL/0012022/2023	DHARMENDRA SHISODIA VS STATE OF ODISHA	SANGRAMJIT PANDA VS	/ /0 ) //
21	BLAPL/0012023/2023	SUMIT KUMAR VS STATE OF ODISHA	SANGRAMJIT PANDA VS	/ /0 ) //
22	BLAPL/0012024/2023	SRIRAM HEMANTA DORA VS STATE OF ODISHA	SUBIR PALIT VS	PATTAPUR (DIGAPAHANDI) /230 /2022 ) //
23	BLAPL/0012025/2023	PRITAM SINGH	PRASANTA KUMAR ROUSTRAY	/ /0

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0012026/2023	NILA @ NILAMANI SWAIN	PANCHANAN PANIGRAHI	BHUBAN /385 /2023
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0012027/2023	ROHIT RAY	SARAT KUMAR JENA	BARGARH /528 /2023
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0012028/2023	RAHUL MOHANTY	SAMVIT MOHANTY	JAGATSINGPUR /574 /2023
		VS	VS	SPECIAL JUDGE,JAGATSINGHPUR(Jagatsinghapur )
		STATE OF ODISHA		Spl/0000073/2023
27	BLAPL/0012029/2023	MAJESH SABAR	SUCHIT KUMAR NAYAK	PADMAPUR /10 /2023
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0012030/2023	PAPU @ DEBASHREE PRAKASH KUMAR BISWAL	NIROD KUMAR SAHU	PIRAHAT P.S /178 /2022
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0012031/2023	SUNIL KUMAR JENA @ BUTUNA JENA	BIBHU PRASAD CHHUALSINGH	DELANGA /278 /2023
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0012032/2023	SANTOSH NAYAK	DEBA KUMAR RATH	JATNI P.S. /400 /2018
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0012033/2023	SANJAY NAYAK @ BABULA	ARJEET MISHRA	KOTPAD /149 /2023
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0012034/2023	BIPIN BEHERA	SURYAKANTA DWIBEDI	KHAPRAKHOL /159 /2023
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0012035/2023	RAJESH BISWAL	SANJAY KUMAR PRADHAN	KABISURYANAGAR (KODALA) /508 /2022
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0012036/2023	KABIRAJ BEHERA	SARAT KUMAR JENA	KHALLIKOTE /212 /2023
		VS	VS	()

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35	BLAPL/0012037/2023	STATE OF ODISHA MUKESHA KUMAR YADAV VS	CHITTARANJAN PATTNAIK VS	// BHARATPUR PS /79 /2023 ()
36	BLAPL/0012038/2023	STATE OF ODISHA ARJUN HIMAT PATIL VS	RAJIB LOCHAN PATTNAIK VS	// POTTANGI /78 /2023 ()
37	BLAPL/0012039/2023	STATE OF ODISHA PRAKASH SAHU VS	SACHIDANANDA PADHEE VS	// barpalli /174 /2023 ()
38	BLAPL/0012040/2023	STATE OF ODISHA KRUSHNA KULDIP @ GIRIL VS	PRASANTA KUMAR NANDA VS	// SEMILLIGUDA /66 /2020 ()
39	BLAPL/0012041/2023	STATE OF ODISHA DAHUK @ ANIL SUNDARA VS	JYOTIRMAYA SAHOO VS	// NIRAKARPUR /164 /2023 ()
40	BLAPL/0012042/2023	STATE OF ODISHA BIKASH CHANDRA BISWAL @ VISHAL SINGH VS	PRASANTA KUMAR NANDA VS	// TOMANDO /120 /2023 ()
41	BLAPL/0012043/2023	STATE OF ODISHA SADHU HARIJAN VS	JYOTIRMAYA SAHOO VS	// KUNDEI /74 /2023 ()
42	BLAPL/0012044/2023	STATE OF ODISHA GHASIRAM KHARA VS	PRASANTA KUMAR NANDA VS	// / /0 ()
43	BLAPL/0012045/2023	STATE OF ODISHA ANIL KHORA VS	PRASANTA KUMAR NANDA VS	// SEMILLIGUDA /66 /2020 ()
44	BLAPL/0012046/2023	STATE OF ODISHA ARUN KUMAR JENA VS	AMLAN SHAKTI PAUL VS	// BANAPUR P.S. /281 /2023 ()
45	BLAPL/0012047/2023	STATE OF ODISHA CHITRASEN SETHY VS STATE OF ODISHA	ROHIT RANJAN RAY VS	// BALIPATNA /133 /2023 () //

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46	BLAPL/0012048/2023	LALU NAG VS STATE OF ODISHA	SUBHASISH DAS VS	CHITRAKONDA /142 /2022 () //
47	BLAPL/0012049/2023	SHAUKIN CHOUDARI @ SAKIN CHOUDHARY VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	M.V.79 /46 /2022 () //
48	BLAPL/0012050/2023	PABITRA BHATRA VS STATE OF ODISHA	BASUDEV MISHRA VS	TENTULIKHUNTI /105 /2023 () //
49	BLAPL/0012051/2023	MAHAMMAD AMJAD @ SAMEER @ MD. AMJAD VS STATE OF ODISHA	BRAJA KISHOR PANDA VS	M.V.79 /46 /2022 () //
50	BLAPL/0012052/2023	SK. ANWAR VS STATE OF ODISHA	CHHABI BEHERA VS	KHANDAGIRI P.S. /288 /2023 () //
51	BLAPL/0012053/2023	MANORANJAN SARKAR VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	/ /0 () //
52	BLAPL/0012054/2023	RAJA @ SAMRAT SUBHASISH BHANJDEO VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KENDRAPARA /187 /2023 () //
53	BLAPL/0012055/2023	DHRUBA KHARA VS STATE OF ODISHA	ASIT KUMAR JENA VS	CHITRAKONDA /19 /2023 () //
54	BLAPL/0012056/2023	SRIDHAR PANIGRAHI VS STATE OF ODISHA	PRANAB KUMAR DAS VS	CHITRAKONDA /103 /2022 () //
55	BLAPL/0012057/2023	ELAZ KHAN VS STATE OF ODISHA	ASIT KUMAR JENA VS	PIPLI /58 /2018 () //
56	BLAPL/0012058/2023	UMA @ UMESH JENA VS STATE OF ODISHA	JAYANTA KUMAR KHANDAYATRAY VS	BADAMBADI /275 /2023 () //
57	BLAPL/0012059/2023	HARIHAR @ HARI @ HARIS PADHAN	SIDHARTHA DAS	barpalli /216 /2022

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0012060/2023	AMAN CHETTY	RAJIB LOCHAN PATNAIK	SEMILLIGUDA /20 /2023
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0012061/2023	KALIA @ KUNA NAYAK	SATYABRATA DASH	LAXMISAGAR P.S. /126 /2023
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0012062/2023	CHAITANYA PATEL	SAROJ KUMAR PADHY	BOLANGIR SADAR /381 /2023
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0012063/2023	SINGARI MURMU	AMULYA RATNA PANDA	JALESWAR /117 /1999
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0012064/2023	TARJAN NAYAK @ TARZAN	AMULYA RATNA PANDA	PHULBANI TOWN /225 /2023
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0012065/2023	BIMAL ROUL @ BHIM	RAJJEET ROY	BOLANGIR TOWN /239 /2023
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0012066/2023	BUDURI @ RANJAN KUMAR BEHERA	PRASANT KUMAR SAHOO	KAMAKHYANAGAR /433 /2023
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0012067/2023	UJWAL KUMAR NAYAK	KABIR KUMAR JENA	MANCHESWAR P.S. /414 /2023
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0012068/2023	SACHIDANANDA BHOI	SIVA SANKAR CHAINI	SPECIAL CRIME UNIT /8 /2023
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0012069/2023	ROSHAN KUMURA	SUSHANTA HARICHANDAN	JHARSUGUDA /473 /2023
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0012070/2023	RABI KHARA	RAJIB LOCHAN PATNAIK	KORAPUT GRPS /16 /2023
		VS	VS	()

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69	BLAPL/0012071/2023	STATE OF ODISHA PURNA CHANDRA MARTHA VS	KABIR KUMAR JENA VS	// / /0 ()
70	BLAPL/0012072/2023	STATE OF ODISHA JAYDEV SAHU VS	SIDHARTHA DAS VS	// BARGARH /528 /2023 ()
71	BLAPL/0012073/2023	STATE OF ODISHA KUPATI @ KURUPATI MAJHI VS	MANOJ KUMAR PANDA VS	// KOMNA PS /82 /2019 ()
72	BLAPL/0012074/2023	STATE OF ODISHA DEEPAK SAHOO @ DIPU VS	RABI NARAYAN MOHANTY VS	// DELANGA /151 /2023 ()
73	BLAPL/0012075/2023	STATE OF ODISHA SANJAY BENTKAR VS	RAMAKANTA PRADHAN VS	// JODA /28 /2023 ()
74	BLAPL/0012076/2023	STATE OF ODISHA SIDHANTA NAYAK @ AMIT VS	JYOTIRMAYA SAHOO VS	// / /0 ()
75	BLAPL/0012077/2023	STATE OF ODISHA DEBASISH PRUSTY VS	RABI NARAYAN MOHANTY VS	// NAYAPALLI P.S. /453 /2023 ()
76	BLAPL/0012078/2023	STATE OF ODISHA TAPAS DEBASIS BISWAL VS	RAJIB LOCHAN PATTNAIK VS	// MACHHKUND /117 /2023 ()
77	BLAPL/0012079/2023	STATE OF ODISHA SUBHAM SANJAY SINDE VS	RAJIB LOCHAN PATTNAIK VS	// PADWA /69 /2023 ()
78	BLAPL/0012080/2023	STATE OF ODISHA MANAS SAHOO VS	AMLAN SHAKTI PAUL VS	// / /0 ()
79	BLAPL/0012081/2023	STATE OF ODISHA ASHUTOSH PARIDA VS	AMIT KUMAR NATH VS	// BIRIDI PS /194 /2023 ()
		STATE OF ODISHA		//

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80	BLAPL/0012082/2023	BIKRAM MAHUNTA VS STATE OF ODISHA	BIBHUTI KESHARI BISWAL VS	KANPUR /21 /2023 () //
81	BLAPL/0012083/2023	BHARAT KHUNTIA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	NAYAPALLI P.S. /100 /2022 () //
82	BLAPL/0012084/2023	SUBRAT DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHIRINGIA /51 /2023 () //
83	BLAPL/0012085/2023	PRAMILA DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHIRINGIA /51 /2023 () //
84	BLAPL/0012086/2023	KAUSALYA DIGAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHIRINGIA /51 /2023 () //
85	BLAPL/0012087/2023	SUCHISMITA SUAR VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	BHAWANIPATNA TOWN /430 /2022 () //
86	BLAPL/0012088/2023	MANAS PANDA VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARGARH /528 /2023 () //
87	CMAPL/0000734/2023	UNION OF INDIA VS ALEKHA BEHERA	BHABANI SHANKAR RAYAGURU,C.G.C VS	// () //
88	CMAPL/0000735/2023	ASHOK KUMAR MALLICK VS STATE OF ODISHA	ADV. VS	// () //
89	CMAPL/0000736/2023	KAILASH NAIK VS STATE OF ODISHA	ADV. VS	// () //
90	CMAPL/0000737/2023	PATITAPABAN PARIDA VS THE SUPDT. OF POLICE, KENDRAPARA	ADV VS	// () //
91	CMP/0001297/2023	PRABHAT BHANU MUDULI	SUKANTA KUMAR MISHRA	//



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		VS	VS	0
92	CMP/0001298/2023	SARAT RANA SK.HABIBULLA	SANGITA MOHANTY	//
		VS	VS	0
93	CMP/0001299/2023	HASARA BIBI PRIYANKA KUMARI SAHA	SHANTI PRAKASH MOHANTY	//
		VS	VS	0
94	CMP/0001300/2023	STATE OF ODISHA MADHABA CHANDRA PATEL	BIYOTKESH MOHANTY	//
		VS	VS	0
95	CMP/0001301/2023	RAKESH KHANDA PURANJAN DAS	JAGAJIBAN PRADHAN	//
		VS	VS	0
96	CMP/0001302/2023	STATE OF ODISHA FILMAN BIHARI	GOPAL CHARAN MOHANTY	//
		VS	VS	0
97	CMP/0001303/2023	PRASANTA KUMAR PRADHAN AUROBINDA DEY	SUMIT KUMAR MOHANTY	//
		VS	VS	0
98	CMP/0001304/2023	KARUNA DEY @ SAHA BISHNU PRIYA NATH	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
99	CMP/0001305/2023	MANOJ KUMAR SAHU SASHIKALA SAHOO	SATYABRATA MOHANTY	//
		VS	VS	0
100	CMP/0001306/2023	CIVIL JUDGE (SR. DIVN.), BALASORE AMBIKA SINGH	RABINDRA NATH PRUSTY	//
		VS	VS	0
101	CONTAC/0000009/2023	ARUN KUMAR SINGH SHAKUNTALA JENA	SUDHANSU SEKHAR JENA	//
		VS	VS	0
102	CONTC/0007999/2023	SOUMENDRA PRIYADARSHI, COMMISIONER OF POLICE, BBSR AND CUTTACK BAIKUNTHANATH ROUT	ADV	//
		VS	VS	0

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103	CONTC/0008000/2023	SUDHANSHU MOHAN SAMAL, I.A.S RABINDRA NATH MOHANTA VS	ADV VS	// // 0
104	CONTC/0008001/2023	SUSHIL KUMAR LOHANI, PRINCIPAL SECY. TO GOVT., PANCHAYATI RAJ AND DRINKING WATER DEPT. PRADEEP KUMAR MAJHI VS	ADV VS	// // 0
105	CONTC/0008002/2023	P.ANVESHA REDDY, I.A.S AMRUT KUMAR PANI VS	ADV. VS	// // 0
106	CONTC/0008003/2023	ANIL KUMAR MISHRA, G.M., S.E. RAILWAY BHAJA KISHORE ROUT VS	ADV. VS	// // 0
107	CONTC/0008004/2023	CHANCHAL RANA, COLLECTOR, BOLANGIR SRI CHANDANESWAR HIGH SCHOOL, GARHKHARA VS	ADV VS	// // 0
108	CONTC/0008005/2023	ASWATHY S., I.A.S CHANDRAMANI BARAL VS	ADV VS	// // 0
109	CONTC/0008006/2023	ASWATHY S., I.A.S SUJATA DASH VS	ADV VS	// // 0
110	CONTC/0008007/2023	MRUTUNJAYA PRADHAN, BRANCH MANAGER, BALASORE BHADRAK CENTRAL COOPERATIVE BANK LTD. NARAYAN SAHOO VS	SANTOSH KUMAR SWAIN VS	// // 0
111	CONTC/0008008/2023	DEBIDUTTA BISWAL, I.F.S BISHNU PRASAD SWAIN VS	ADV VS	// // 0
112	CONTC/0008009/2023	DEORANJAN KUMAR SINGH, I.A.S GADADHAR TARAI VS	adv. VS	// // 0
113	CONTC/0008010/2023	SATYABRATA SAHU, IAS MRUNMAYA KUMAR SENAPATI VS	ADV VS	// // 0
		DEORANJAN KUMAR SINGH, I.A.S		//

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114	CONTC/0008011/2023	JAGADISH CHANDRA JENA VS	ADV. VS	// 0
115	CONTC/0008012/2023	DEVI DUTTA RAMANI RANJAN PATNAIK, DIRECTOR, WATER AND LAND MANAGEMENT INSTITUTE (WALMI) SUSHANTA SEKHAR SANDHA VS	ADV VS	// 0
116	CONTC/0008013/2023	ASWASTI S., I.A.S CHITTA RANJAN SARANGI VS	ADV VS	// 0
117	CONTC/0008014/2023	P.B.VERMA, REGIONAL PROVIDENT FUND COMMISSIONER BIBHUTI BHUSAN MOHAPATRA VS	ADV VS	// 0
118	CONTC/0008015/2023	REGHU JEE, I.A.S SAMPAD KUMAR MOHANTY VS	SIDDHARTHA SAMAL VS	// 0
119	CONTC/0008016/2023	SATYABRATA SAHU, I.A.S. KAMALAKANTA TRIPATHY VS	SIDDHARTHA SAMAL VS	// 0
120	CONTC/0008017/2023	SATYABRATA SAHU, I.A.S DAMAYANTI NAYAK VS	AMITAV TRIPATHY VS	// 0
121	CONTC/0008018/2023	RABINDRA NATH SAHU UDAYANATH PATNAIK VS	ADV VS	// 0
122	CONTC/0008019/2023	SATYABRATA SAHU, I.A.S ABHIMANYU BAGH VS	ADV VS	// 0
123	CONTC/0008020/2023	SATYABRATA SAHU, I.A.S AKSHYA KUMAR SAMAL VS	PRAFULLA KUMAR MOHAPATRA VS	// 0
124	CONTC/0008021/2023	ASWATHY S., I.A.S RAMESH CHANDRA PRADHAN VS	ADV. VS	// 0
125	CONTC/0008022/2023	R. VINEEL KRISHNA, I.A.S. ACHARI SATYABRATA MOHAPATRA	ADV. PRAFULLA KUMAR MOHAPATRA	// 0

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		VS	VS	0
		ASWATHY S., I.A.S		//
126	CONTC/0008023/2023	JITENDRIYA SAMANTARAY	adv.	//
		VS	VS	0
		NARAHARI SETHI, DIRECTOR, HIGHER EDUCATION DEPT.. ODISHA, BBSR.		//
127	CONTC/0008024/2023	SHIBA CHARAN PRADHAN	ADV.	//
		VS	VS	0
		ASWATHY S, I.A.S.		//
128	CONTC/0008025/2023	JANAKI BALLAV MOHANTY	ADV	//
		VS	VS	0
		DEVI DUTTA RAMANI RANJAN PATNAIK, DIRECTOR, WATER AND LAND MANAGEMENT INSTITUTE		//
129	CONTC/0008026/2023	PUSHPALATA SARANGI	ADV	//
		VS	VS	0
		A.ASWASTHY, I.A.S		//
130	CONTC/0008027/2023	SANJAYA KU.NAYAK	ADV	//
		VS	VS	0
		ARABIND AGARWAL, I.A.S		//
131	CONTC/0008028/2023	SOMRA ORAM	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S		//
132	CONTC/0008029/2023	SUKRA EKKA	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S		//
133	CONTC/0008030/2023	ETO LAKRA	ADV	//
		VS	VS	0
		ASWATHY S., I.A.S		//
134	CONTC/0008031/2023	MANMATH KUMAR MALLIK	ADV.	//
		VS	VS	0
		S.ASWASTHY, IAS		//
135	CONTC/0008032/2023	UDAYANATH SWAIN	ADV	//
		VS	VS	0
		MANOJ KUMAR PADHY, O.A.S		//
136	CONTC/0008033/2023	SANTILATA SING	ADV.	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CONTC/0008034/2023	S.ASWATHY, IAS DALAGANJAN JAL VS	RAJIB RATH VS	// // ()
138	CONTC/0008035/2023	SASWAT MISHRA, I.A.S SURESH CHANDRA MIRDHA VS	ADV. VS	// // ()
139	CONTC/0008036/2023	SATYABRATA SAHU, COMMNR. CUM SECY., SK. AJAM ALI VS	FOREST AND ENVIORNMENT DEPT. ADV. VS	// // ()
140	CONTC/0008037/2023	POONAM MOHAPATRA, TAHASILDAR, PIPILI DR.PREMALATA ROUT VS	ADV. VS	// // ()
141	CONTC/0008038/2023	ARAVIND AGARWAL, I.A.S. DIPTIREKHA RATH VS	ADV. VS	// // ()
142	CONTC/0008039/2023	AWASTHY S, I.A.S. LAXMAN BEHERA VS	ADV VS	// // ()
143	CONTC/0008040/2023	ARAVIND AGARWAL, I.A.S DIPANJALI NAYAK VS	ADV. VS	// // ()
144	CONTC/0008041/2023	VISHAL KUMAR DEV, I.A.S. PANCHA DAS VS	BIJAYA KUMAR BEHERA 1 VS	// // ()
145	CONTC/0008042/2023	ALOK KUMAR KAR, DIRECTOR (R AND R) AND EX-OFFICIO, ADDL. SECY. TO GOVT., DEPT. OF WATER RESOURCES PANDABA MISRA VS	ADV. VS	// // ()
146	CONTC/0008043/2023	AWASTHY S., SECY., S AND ME DEPT., BBSR. P. LAXMINARAYANA VS	C.A.RAO, SR.ADV. VS	// // ()
147	CONTC/0008044/2023	T.KISHORE KUMAR, DIST. INSPECTOR OF SCHOOLS, PARALAKHEMUNDI AKULA SAHU VS	ADV. VS	// // ()
		JYOTIRANJAN MISHRA, DIRECTOR, ELEMENTARYA EDUCATION, ODISHA, BBSR.		//

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148	CONTC/0008045/2023	BIDYADHAR SAHOO VS MD.SADIK ALAM, I.A.S	ADV VS	// ()
149	CRLA/0001151/2023	KALIA SETHI VS STATE OF ODISHA	UMA CHARAN MISHRA VS	CHATRAPUR /115 /1998 () //
150	CRLA/0001152/2023	TRILOCHAN SATAPATHY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BALANGA /58 /2022 () //
151	CRLA/0001153/2023	PRASANTA KUMAR ROUT @ HEMANTA VS STATE OF ODISHA	ANIRUDHA DAS VS	DHENKANAL SADAR /431 /2023 () //
152	CRLA/0001154/2023	ADITYA KUMAR ROUT @ GUDU VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	BHADRAK RURAL /343 /2022 () //
153	CRLA/0001155/2023	MANORANJAN BARIK @ KULU @ KALU VS STATE OF ODISHA	DEBASNAN DAS VS	RAGHUNATHPUR /142 /2021 () //
154	CRLA/0001156/2023	BARADA BEHERA @ JANI VS STATE OF ODISHA	DEBASNAN DAS VS	RAGHUNATHPUR /142 /2021 () //
155	CRLA/0001157/2023	SATYAJIT NAYAK VS STATE OF ODISHA	DEBASNAN DAS VS	RAGHUNATHPUR /142 /2021 () //
156	CRLA/0001158/2023	RINKESH MISHRA @ RINKESH KUMAR MISHRA VS STATE OF ODISHA	AMITAV DAS VS	BARGARH /166 /2023 () //
157	CRLA/0001159/2023	CHANDAN KUMAR PATRA @ AJU VS STATE OF ODISHA	HAREKRUSHNA MALİK VS	KOREI /35 /2016 () //
158	CRLA/0001160/2023	BISHNUPRIYA SAHOO @ SAHU VS STATE OF ODISHA	AMIT KUMAR NATH VS	/ /0 () //
159	CRLA/0001161/2023	KUNI BEHERA	SAPAN KUMAR PAL	SARANAKUL /25 /2018

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		VS	VS	()
		STATE OF ODISHA		//
160	CRLMA/000431/2023	SATISH DAS @ DASH	PRAVASH CHANDRA JENA	BIRMAHARAJPUR / /2018
		VS	VS	()
		STATE OF ORISSA		//
161	CRLMC/0004761/2023	KUMARI PRADHAN	DEVASHIS PANDA	PARLAKHEMUNDI /210 /2020
		VS	VS	A.D.J.,PARALAKHEMUNDI(Gajapati )
		STATE OF ODISHA		ST/0000030/2021
162	CRLMC/0004762/2023	DHUSA@DUSHASAN NAYAK	ARUN KUMAR DAS 1	/ /0
		VS	VS	()
		ABHIRAM MOHANTY		//
163	CRLMC/0004763/2023	ANANTHA@ANANTA BISWAL	DEVASHIS PANDA	PARLAKHEMUNDI /210 /2020
		VS	VS	A.D.J.,PARALAKHEMUNDI(Gajapati )
		STATE OF ODISHA		ST/0000023/2021
164	CRLMC/0004764/2023	VICKEY @ SAYAD SADAB	PRATIMA NAYAK	BARGARH /296 /2016
		VS	VS	()
		STATE OF ODISHA		//
165	CRLMC/0004765/2023	BIPIN SINGH	PRABHAT KUMAR PARIDA	JODA /128 /2004
		VS	VS	()
		STATE OF ODISHA		//
166	CRLMC/0004766/2023	RANJAN BARIK	SATYA RANJAN MULIA	BANTALA /73 /2022
		VS	VS	()
		STATE OF ODISHA		//
167	CRLMC/0004767/2023	HARADHAN SAHU	SHISHIR KUMAR SAMAL	/ /0
		VS	VS	()
		KETAKI GHIBELA		//
168	CRLMC/0004768/2023	GUNDU GOBARDHAN @ RAJU MOHANTA	GAGAN BIHARI SINGH	RAIRANGPUR TOWN /162 /2020
		VS	VS	()
		STATE OF ODISHA		//
169	CRLMC/0004769/2023	RAKESH SAHOO	PRIYA RANJAN SINGH	DHENKANAL TOWN /285 /2020
		VS	VS	()
		STATE OF ODISHA		//
170	CRLMC/0004770/2023	ABHIRAM PRUSTY	RAMDAS ACHARY	/ /0
		VS	VS	()

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171	CRLMC/0004771/2023	STATE OF ODISHA MD. SAHIL @ MD. SAHIL KHAN VS	DHIRENDRA KUMAR MOHAPATRA VS	// JHARSUGUDA /23 /2018 ()
172	CRLMC/0004772/2023	STATE OF ODISHA SUBHADRA PRADHAN VS	BIKRAM CHANDRA GHADEI VS	// / /0 ()
173	CRLMC/0004773/2023	STATE OF ODISHA SRINIBASH MISHRA@SRINIBAS MISHRA VS	SOUMYA RANJAN MOHANTY VS	// BAUNISUNI /147 /2022 ()
174	CRLMC/0004774/2023	STATE OF ODISHA BHAGABAN DAS VS	PULAKESH MOHANTY VS	// PANIKOILI /88 /2013 ()
175	CRLMC/0004775/2023	STATE OF ODISHA SUDHA RANJAN PRADHAN VS	RABI NARAYAN MOHANTY VS	// PIPLI /403 /2014 ()
176	CRLMC/0004776/2023	STATE OF ODISHA LANDA @ SANATANA PRADHAN VS	KURESH PRASAD DASH VS	// PURUSHOTTAMPUR /136 /2010 ()
177	CRLMC/0004777/2023	STATE OF ODISHA AJAYA SAHU VS	JYOTIRMAYA SAHOO VS	// KODALA /97 /2023 ()
178	CRLMC/0004778/2023	STATE OF ODISHA JHUNA NISAL VS	DIBYAJYOTI SAHOO VS	// CHANDRAPUR /16 /2016 ()
179	CRLMP/0002049/2023	STATE OF ODISHA SUMANI GOUDA @ LISHA GOUDA VS	BYOMOKESH SAHOO VS	// / /0 ()
180	CRLMP/0002050/2023	STATE OF ODISHA PRAFULLA GOUDA MADHAB CHARAN SAHOO VS	PRADEEP KUMAR DAS VS	// / /0 ()
181	CRLMP/0002051/2023	STATE OF ODISHA KUNI LATA BEHERA VS	ARJUNA CHARANA BEHERA VS	// / /0 ()
		STATE OF ODISHA		//



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182	CRLMP/0002052/2023	SABYASACHI PANDA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	//0 0 //
183	CRLMP/0002053/2023	MANEGAR @ MENAGAR BIBI VS STATE OF ODISHA	PRAVASH CH JENA VS	//0 0 //
184	CRLMP/0002054/2023	SOUMYA RANJAN JENA VS STATE OF ODISHA	KARUNAKAR NAYAK VS	//0 0 //
185	CRLMP/0002055/2023	KRUSHNA CHANDRA BEHERA VS STATE OF ODISHA	SIDHARTHA DAS VS	//0 0 //
186	CRLMP/0002056/2023	SARAT CHANDRA SWAIN VS STATE OF ODISHA	DOLAGOBINDA MOHAPATRA VS	//0 0 //
187	CRLMP/0002057/2023	PROMODA KUMAR SETHI VS STATE OF ODISHA	RAJIBA LOCHAN PRADHAN VS	//0 0 //
188	CRLMP/0002058/2023	CHAMPABATI JHODIA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	//0 0 //
189	CRLMP/0002059/2023	SULEKHA MANDAL VS STATE OF ODISHA	PRAVASH CH JENA VS	//0 0 //
190	CRLMP/0002060/2023	SASMITA PATALSINGH VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	//0 0 //
191	CRLMP/0002061/2023	MAHALAXMI SAHOO VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 0 //
192	CRLMP/0002062/2023	BUDHEI DALAI VS STATE OF ODISHA	BISHNU PRASAD RATH VS	//0 0 //
193	CRLREV/0000563/2023	P. RAMA RAO	MANORANJAN MISHRA	//0

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		VS	VS	()
194	CRLREV/0000564/2023	PRIYABRATA MOHAPATRA DASARATHI MURMU	SANTOSH KUMAR DWIVEDY	// / /0
		VS	VS	()
195	CRLREV/0000565/2023	STATE OF ODISHA RAJA SANTOSH PANDA		// / /0
		VS	VS	()
196	CRLREV/0000566/2023	SWETA MISHRA SHYAM VASUDEV RAO	ARUN KUMAR ACHARYA	// BALIAPAL /85 /2013
		VS	VS	()
197	CRLREV/0000567/2023	REPUBLIC OF INDIA (CBI) RADHANATH MAHARANA @ BOHIDAR	HEMANT KUMAR MUND	// CUTTACK VIGILANCE /56 /2008
		VS	VS	()
198	CRLREV/0000568/2023	STATE OF ODISHA(VIG.) SUDARSAN GOUDA	KURESH PRASAD DASH	// BUGUDA /134 /2003
		VS	VS	()
199	CRLREV/0000569/2023	STATE OF ODISHA NISHU KUMAR	MADAN MOHAN DAS	// / /0
		VS	VS	()
200	CRLREV/0000570/2023	STATE OF ODISHA MITHUN MAJHI	RAGHUNATH PRADHAN	// JALESWAR /318 /2023
		VS	VS	()
201	FAO/0000472/2023	STATE OF ODISHA DR. PRASANNA KUMAR DASH	MANOJ KUMAR MOHANTY 2	// / /
		VS	VS	()
202	FAO/0000473/2023	STATE OF ODISHA BHAGYARAJ MAHANA	PRASANTA KUMAR SATAPATHY	// / /
		VS	VS	()
203	MACA/0001008/2023	HEMANT KUMAR MAHANA HARAMOHAN @ HARIHAR SETHY	PRADEEP KUMAR MISHRA	// / /
		VS	VS	()
204	MACA/0001009/2023	CHARPALA RABINDRANATH TAGORE SNIGDHA SAHU	AKSHAYA KUMAR SAHOO	// / /
		VS	VS	()

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205	MACA/0001010/2023	PRAFULLA MAHAPATRA BHAIRAB CHANDRA DAS VS	KAPILA CHARAN NAYAK VS	// // 0
206	MACA/0001011/2023	HIMANSU BHUSAN SAMANTRAY ICICI LAMBARD GENERAL INSURANCE COMPANY LTD	JYASANKAR MISHRA VS	// // 0
207	MATA/0000357/2023	PINKI DEVI PINTUN SUTAR VS	SUDHANSU SEKHAR PRATAP VS	// // 0
208	RPFAM/0000349/2023	RASHMI RANI SOURAV NAYAK VS	BRAHMANANDA TRIPATHY VS	// // 0
209	RPFAM/0000350/2023	SIMARANI NAYAK@SAMAL ARABINDA MAHAPATRA VS	AMARENDRA PRADHAN VS	// // 0
210	RSA/0000437/2023	JYOTIMAYEE MAHAPATRA PREMALATA RAY VS	BIBEKANANDA BHUYAN VS	// // 0
211	RSA/0000438/2023	STATE OF ODISHA PREMALATA RAY VS	BIBEKANANDA BHUYAN VS	// // 0
212	RSA/0000439/2023	STATE OF ODISHA LIAKAT ALLI KHAN VS	ASHOK KUMAR SARANGI VS	// // 0
213	RSA/0000440/2023	ASAMA BEGUM MINAKHI SAMAL VS	SOUMYA MISHRA VS	// // 0
214	RVWPET/0000411/2023	RABI MALLICK ANTARYAMI SAHU VS	DWARIKA PRASAD MOHANTY VS	// // 0
215	RVWPET/0000412/2023	MUKUNDA PRASAD BEHERA SUMANTA KUMAR BEHERA VS	SAMEER KUMAR DAS VS	// // 0
		STATE OF ODISHA		//

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216	STREV/000023/2023	STATE OF ODISHA VS M/S. SAIL,ROURKELA STEEL PLANT	SUNIL MISHRA,S.C VS	// 0 //
217	TRP(C)/0000351/2023	CHOUHURY SATYABRATA ROUT VS MADHUSMITA SWAIN	AJIT CHANDRA MOHAPATRA VS	// 0 //
218	TRP(C)/0000352/2023	TAPASWINI NAYAK VS TRILOCHAN SAHU	ASHOK DAS VS	// 0 //
219	TRP(C)/0000353/2023	LALIT MOHAN SINGH VS KHULANA SINGH	ANANTA NARAYAN PATTANAYAK VS	// 0 //
220	WA/0002608/2023	ODISHA UNIVERSITY AND TECHNOLOGY OF RESEARCH VS PRATIMA BEURA	ROHINI PRASAD VS	// 0 //
221	WA/0002609/2023	STATE OF ODISHA VS SUSAMA GOHIR @ GAHIR	SAROJA KANTA SAMAL, A.G.A. VS	// 0 //
222	WA/0002610/2023	BIPIN BIHARI PADHAN VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	// 0 //
223	WA/0002611/2023	SHANTILATA PRADHAN VS STATE OF ODISHA	SAIBRATA RATH VS	// 0 //
224	WA/0002612/2023	SUBHRAJIT BEHERA VS SOURMENDRA MOHANTY	S.P.NATH VS	// 0 //
225	WP(C)/0034467/2023	MADHUSUDAN BEHERA VS STATE OF ODISHA	SURAJIT NATH VS	// 0 //
226	WP(C)/0034468/2023	MANMATH KUMAR GARNAIK VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// 0 //
227	WP(C)/0034469/2023	RAMESH CHANDRA MAHAKUDA	MANOJ KUMAR BALASAMANTA	//

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		VS	VS	0
228	WP(C)/0034470/2023	STATE OF ODISHA JAHARLAL NAYAK	MANOJ KUMAR BALASAMANTA	//
		VS	VS	0
229	WP(C)/0034471/2023	STATE OF ODISHA RAJENDRA MISHRA	BIREN SANKAR TRIPATHY	//
		VS	VS	0
230	WP(C)/0034472/2023	DISTRICT AND SESSIONS JUDGE, DHENKANAL MANAS RANJAN PADHI	DINESH KUMAR PANDA	//
		VS	VS	0
231	WP(C)/0034473/2023	CONTROLLER OF EXAMINATION, CUTTACK PITAMBAR DASH	KIRTAN DANG	//
		VS	VS	0
232	WP(C)/0034474/2023	STATE OF ODISHA AKSHYA KUMAR SATPATHY	MALAYA KUMAR MISHRA	//
		VS	VS	0
233	WP(C)/0034475/2023	PRIYANKA SATPATHY BHAGABAN MAHANTA	KAPILA CHARAN NAYAK	//
		VS	VS	0
234	WP(C)/0034476/2023	STATE OF ODISHA EKAMBAR BEHERA	SHASHI BHUSAN JENA	//
		VS	VS	0
235	WP(C)/0034477/2023	STATE OF ODISHA M/S ASHIRBAD HEALTHCARE, JAGATSINGHPUR	ANJAN KUMAR BISWAL	//
		VS	VS	0
236	WP(C)/0034478/2023	STATE OF ODISHA NIRANJAN SETHY	SAIBRATA RATH	//
		VS	VS	0
237	WP(C)/0034479/2023	STATE OF ODISHA PRADEEP KUMAR BARIK	MANASI MOHAPATRA	//
		VS	VS	0
238	WP(C)/0034480/2023	STATE OF ODISHA MANDHATA SAHU	JNYANANANDA PANDA	//
		VS	VS	0

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239	WP(C)/0034481/2023	STATE OF ODISHA SUMANTA KUMAR SAHOO VS	BRAJA MOHAN SARANGI VS	// // ()
240	WP(C)/0034482/2023	STATE OF ODISHA MADAN MOHAN BEHERA VS	PRAVAT KUMAR NAYAK VS	// // ()
241	WP(C)/0034483/2023	STATE OF ODISHA GOLARAHAT PACS LTD., KENDRAPARA VS	SAIBRATA RATH VS	// // ()
242	WP(C)/0034484/2023	STATE OF ODISHA ABHISEK PANI VS	BRAJA MOHAN SARANGI VS	// // ()
243	WP(C)/0034485/2023	RTO, SUNDARGARH M/S ISERVEU TECHNOLOGY PVT. LTD., BBSR VS	AVIJIT PATNAIK VS	// // ()
244	WP(C)/0034486/2023	IDFC BANK, CUTTACK AISUNNISSA BEGAM VS	MANAS PATI VS	// // ()
245	WP(C)/0034487/2023	UNION OF INDIA RANJIT KUMAR DALAI VS	SAUBHAGYA KUMAR SAMAL VS	// // ()
246	WP(C)/0034488/2023	STATE OF ODISHA SURENDRA PATRA VS	BRAJA MOHAN SARANGI VS	// // ()
247	WP(C)/0034489/2023	UNION OF INDIA BIBHU PRASAD PRADHAN VS	SATYA PRAKASH NATH VS	// // ()
248	WP(C)/0034490/2023	STATE OF ODISHA SAGAR KUMAR SETHY VS	MANAS PATI VS	// // ()
249	WP(C)/0034491/2023	STATE OF ODISHA SAI ASHUTOSH BARIK VS SECY. BOARD OF SECONDARY EDUCATION,ODISHA	SHARMISTHA SAMAL VS	// // ()

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250	WP(C)/0034492/2023	NARAYAN BARIK VS STATE OF ODISHA	MANAS PATI VS	// 0 //
251	WP(C)/0034493/2023	SUDARSAN BARIK VS THE MD, ODISHA FOREST DEVELOPMENT CORP. LTD., BBSR	BIREN SANKAR TRIPATHY VS	// 0 //
252	WP(C)/0034494/2023	RAMADEBI ROPUTRAY VS BASANTI SAHOO	BIBHUTI BHUSAN MISHRA VS	// 0 //
253	WP(C)/0034495/2023	AJAYA KUMAR DEBATA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
254	WP(C)/0034496/2023	SANDHYARANI SAHOO VS STATE OF ODISHA	DEBENDRA KUMAR DHAR VS	// 0 //
255	WP(C)/0034497/2023	DHARANIDHAR SAMAL VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
256	WP(C)/0034498/2023	GIRISH PRASAD DASH VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //
257	WP(C)/0034499/2023	PANCHANAN BISWAL VS STATE OF ODISHA	ABANI KANTA DASH VS	// 0 //
258	WP(C)/0034500/2023	BINAPANI ROUT VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
259	WP(C)/0034501/2023	SUKANTI MUDULI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
260	WP(C)/0034502/2023	NIRANJAN PRASAD PARHI VS STATE OF ODISHA	ABANI KANTA DASH VS	// 0 //
261	WP(C)/0034503/2023	JADUMANI DAS	PRAFULLA KUMAR MOHAPATRA	//

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		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0034504/2023	MANGAL SING	GYANESWAR SATPATHY	//
		VS	VS	0
		THE COLLECTOR, MAYURBHANJ		//
263	WP(C)/0034505/2023	PRAHALLAD NAYAK	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0034506/2023	NILACHAL PUJAHARI	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0034507/2023	JAMINIKANTA PARHI	ABANI KANTA DASH	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0034508/2023	RAM SING	GYANESWAR SATPATHY	//
		VS	VS	0
		THE COLLECTOR, MAYURBHANJ		//
267	WP(C)/0034509/2023	SRIDHAR MOHALIK	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0034510/2023	AKSHAYA KUMAR KHUNTIA	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0034511/2023	PRAMILA PRADHAN	MITHUN DAS	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0034512/2023	REBATIKANTA PARHI	ABANI KANTA DASH	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0034513/2023	BISHNU CHARAN NAYAK	ABANI KANTA DASH	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0034514/2023	RABI NARAYAN SAHOO	SADASIVA PATRA 1	//
		VS	VS	0



## ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0034515/2023	STATE OF ODISHA KISHORE KUMAR SHAW VS	DILLIP KUMAR MOHAPATRA VS	// // ()
274	WP(C)/0034516/2023	STATE OF ODISHA SANTOSH KUMAR PATEL VS	LAXMIKANTA MOHANTY VS	// // ()
275	WP(C)/0034517/2023	STATE OF ODISHA S.C.S. SIKHYA KENDRA, NAYAGARH VS	SADASIVA PATRA 1 VS	// // ()
276	WP(C)/0034518/2023	STATE OF ODISHA ANADI RANJAN NAIK VS	KUNAL KUMAR SWAIN VS	// // ()
277	WP(C)/0034519/2023	STATE OF ODISHA TAPAN KUMAR MALLIK VS	DEEPAK KUMAR PANI VS	// // ()
278	WP(C)/0034520/2023	STATE OF ODISHA GOPAL CHANDRA ROUL VS	SADASIVA PATRA 1 VS	// // ()
279	WP(C)/0034521/2023	STATE OF ODISHA RABI NARAYAN SAHOO VS	SADASIVA PATRA 1 VS	// // ()
280	WP(C)/0034522/2023	STATE OF ODISHA MANORANJAN CHANDAN VS	UPENDRA KUMAR SAMAL VS	// // ()
281	WP(C)/0034523/2023	STATE OF ODISHA SANJUKTA HARICHANDAN VS	PRATIKSHYA DAS VS	// // ()
282	WP(C)/0034524/2023	AO, P.N.B, NAYAPALLI, BBSR SUDAM MEHER VS	SARATHI JYOTI MOHANTY VS	// // ()
283	WP(C)/0034525/2023	STATE OF ODISHA TAPAN KUMAR PARIDA VS	KUNAL KUMAR SWAIN VS	// // ()
		STATE OF ODISHA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :17/10/2023**

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284	WP(C)/0034526/2023	PRATAP CHANDRA MAHANKUDA VS STATE OF ODISHA	SARATHI JYOTI MOHANTY VS	// 0 //
285	WP(C)/0034527/2023	SUSHIL KUMAR BARAL VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
286	WP(C)/0034528/2023	BISWANATH MOHANTY VS STATE OF ODISHA	UMAKANTA MISHRA VS	// 0 //
287	WP(C)/0034529/2023	CHINMAYA PRADHAN VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
288	WP(C)/0034530/2023	RASHMIRANJAN MALLICK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
289	WP(C)/0034531/2023	KARMU BISWAL VS STATE OF ODISHA	BIJAYA KUMAR ROURTRAY VS	// 0 //
290	WP(C)/0034532/2023	KRUTIBAS BHUTIA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
291	WP(C)/0034533/2023	RAJA KISHORE SAHU VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
292	WP(C)/0034534/2023	AKHAYA KUMAR SAHOO VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
293	WP(C)/0034535/2023	SANTOSH KUMAR BEHERA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
294	WP(C)/0034536/2023	SANTOSH KUMAR KUNDA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
295	WP(C)/0034537/2023	SANJAYA KUMAR PRADHAN	NIHAL RATH	//

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		VS	VS	0
296	WP(C)/0034538/2023	STATE OF ODISHA SCHOOL OF PHARMACY, PURI	BIPIN KUMAR NAYAK	//
		VS	VS	0
297	WP(C)/0034539/2023	STATE OF ODISHA PUSPANJALI KALO	Asutosh Sahoo	//
		VS	VS	0
298	WP(C)/0034540/2023	THE UNION OF INDIA GAYADHARA SAMAL	KUNAL KUMAR SWAIN	//
		VS	VS	0
299	WP(C)/0034541/2023	STATE OF ODISHA SCHOOL OF REHABILITATION, PURI	BIPIN KUMAR NAYAK	//
		VS	VS	0
300	WP(C)/0034542/2023	STATE OF ODISHA RUPUS SORENG	Asutosh Sahoo	//
		VS	VS	0
301	WP(C)/0034543/2023	THE UNION OF INDIA ASISH KUMAR NAYAK	SUSHANTA KUMAR JOSHI	//
		VS	VS	0
302	WP(C)/0034544/2023	STATE OF ODISHA GAYADHAR SAMAL	KUNAL KUMAR SWAIN	//
		VS	VS	0
303	WP(C)/0034545/2023	STATE OF ODISHA TRILOCHAN DEHURY	NIHAL RATH	//
		VS	VS	0
304	WP(C)/0034546/2023	STATE OF ODISHA KAHNU CHARAN SAHU	SAUMYA RANJAN PRADHAN	//
		VS	VS	0
305	WP(C)/0034547/2023	STATE OF ODISHA YESMINARA SULTANA	SUBAS CHANDRA DAS	//
		VS	VS	0
306	WP(C)/0034548/2023	STATE OF ODISHA BAIDYANATH DHAR	SEPHALEE DAS	//
		VS	VS	0

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307	WP(C)/0034549/2023	REGISTRAR, SAMBALPUR UNIVERSITY SURYARAJ BEHERA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// // 0 //
308	WP(C)/0034550/2023	M/S. SANGRAM MISHRA, SONEPUR VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
309	WP(C)/0034551/2023	LALU BAHADUR PATRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
310	WP(C)/0034552/2023	KALU CHAMPATI VS STATE OF ODISHA	SUSAMA PRADHAN VS	// 0 //
311	WP(C)/0034553/2023	NIRANJAN DAS VS STATE OF ODISHA	G.P DUTTA VS	// 0 //
312	WP(C)/0034554/2023	NIGAMA NANDA MISHRA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
313	WP(C)/0034555/2023	KHETRA MOHAN BHUMJI VS STATE OF ODISHA	GHANASHYAM NAMTOAR VS	// 0 //
314	WP(C)/0034556/2023	DURYODHAN DAS VS STATE OF ODISHA	G.P DUTTA VS	// 0 //
315	WP(C)/0034557/2023	PRADIPTA KUMAR BISWAL VS STATE OF ODISHA	SUDHANSHU SEKHAR PRATAP VS	// 0 //
316	WP(C)/0034558/2023	PRASANTA KUMAR DAS VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //
317	WP(C)/0034559/2023	SANJUKTA KUMARI PATTANAIAK VS STATE OF ODISHA	GOPAL KRISHNA NANDA VS	// 0 //

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318	WP(C)/0034560/2023	NABIN KUMAR NANDA VS THE ASST. GENERAL MANAGER, S.B.I SAMBALPUR BRANCH	TRILOCHAN NANDA VS	// 0 //
319	WP(C)/0034561/2023	HADIBANDHU SAHOO VS UNION OF INDIA	JUDHISTIR SAHOO VS	// 0 //
320	WP(C)/0034562/2023	NIRUPAMA ENTERPRISE, BBSR VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	// 0 //
321	WP(C)/0034563/2023	GOBINDA CHANDRA SAHOO VS STATE OF ODISHA	GOPALA KRUSHNA NANDA VS	// 0 //
322	WP(C)/0034564/2023	PRAHALLADA BEHERA VS UNION OF INDIA	JUDHISTIR SAHOO VS	// 0 //
323	WP(C)/0034565/2023	DINABANDHU MARTHA VS STATE OF ODISHA	GOPAL KRISHNA NANDA VS	// 0 //
324	WP(C)/0034566/2023	SANKARSHAN BARIK VS STATE OF ODISHA	SURENDRA PRASAD BARIK VS	// 0 //
325	WP(C)/0034567/2023	DAMAYANTI SWAIN VS UNION OF INDIA	JUDHISTIR SAHOO VS	// 0 //
326	WP(C)/0034568/2023	BENUDHAR PAL VS STATE OF ODISHA	SANJIB KUMAR RATH VS	// 0 //
327	WP(C)/0034569/2023	SUSAMA JENA VS STATE OF ODISHA	ANANGA KUMAR OTTA VS	// 0 //
328	WP(C)/0034570/2023	MANJULATA PANDA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
329	WP(C)/0034571/2023	GITANJALI DASH	MANAS RANJAN PADHI	//

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		VS	VS	0
330	WP(C)/0034572/2023	THE CHIEF REGIONAL MANAGER, IOB, BBSR BARENDRANATH DAS ADHIKARI	SANJIB KUMAR RATH	//
		VS	VS	0
331	WP(C)/0034573/2023	STATE OF ODISHA APARNA PATTNAIK	SHASHI BHUSAN JENA	//
		VS	VS	0
332	WP(C)/0034574/2023	STATE OF ODISHA GOPAL CHANDRA BEHERA	SIDHESWAR MALLIK	//
		VS	VS	0
333	WP(C)/0034575/2023	STATE OF ODISHA SUDHIR RANJAN SAHOO	NIHAL RATH	//
		VS	VS	0
334	WP(C)/0034576/2023	STATE OF ODISHA MALAY KUMAR DUTTA	JAYAKRISHNA MOHAPATRA	//
		VS	VS	0
335	WP(C)/0034577/2023	STATE OF ODISHA BENUDHAR SAHU	SANJIBANI MISHRA	//
		VS	VS	0
336	WP(C)/0034578/2023	STATE OF ODISHA KABITA SAHOO	TRILOCHAN RATH	//
		VS	VS	0
337	WP(C)/0034579/2023	STATE OF ODISHA DHAMNESWAR MALLICK	SAURAV TIBREWAL	//
		VS	VS	0
338	WP(C)/0034580/2023	COMMISSIONER OF COSOLIDATION AND SETTLEMENT OFFICE, BHADRAK SASMITA DAS	SUBHADUTTA ROUSTRAY	//
		VS	VS	0
339	WP(C)/0034581/2023	STATE OF ODISHA SUSHANTA KUMAR SETHY	ARUPANANDA GOSWAMY	//
		VS	VS	0
340	WP(C)/0034582/2023	STATE OF ODISHA TAPAN KUMAR PANDIT	AMIT PRASAD BOSE	//
		VS	VS	0

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341	WP(C)/0034583/2023	ADDL. COMMNR., SETTLEMENT AND CONSOLIDATION, ODISHA, SAMBALPUR CHITTARANJAN PANDA VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	// // ()
342	WP(C)/0034584/2023	MS.MEGHANA BUDDA VS REGIONAL PASSPORT OFFICER, BHUBANESWAR	SOUMIK SPANDAN TRIPATHY VS	// ()
343	WP(C)/0034585/2023	BIBEKANANDA MISHRA VS STATE OF ODISHA	RAMLAL AGRAWALLA VS	// ()
344	WP(C)/0034586/2023	JANHABI BEHERA VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// ()
345	WP(C)/0034587/2023	TIKI BACHELI VS PRAMILA SAMAL	AMIT PRASAD BOSE VS	// ()
346	WP(C)/0034588/2023	BIJAYA KUMAR DALABEHERA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// ()
347	WP(C)/0034589/2023	DINESH KUMAR NAYAK VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// ()
348	WP(C)/0034590/2023	HIMANSU MURMU VS STATE OF ODISHA	BHABANI SANKAR DAS VS	// ()
349	WP(C)/0034591/2023	DHANESWAR NAYAK VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// ()
350	WP(C)/0034592/2023	DR. SON PATNAIK VS STATE OF ODISHA	AVIJIT MISHRA VS	// ()
351	WP(C)/0034593/2023	RAJANIKANT PRADHAN VS STATE OF ODISHA	AUROVINDA MOHANTY VS	// ()

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352	WP(C)/0034594/2023	TARA PRASAD PATRA VS TAHASILDAR, CHILIKA	JAGAJIBAN PRADHAN VS	// 0 //
353	WP(C)/0034595/2023	NASIB ALLI VS STATE OF ODISHA	JAGABANDHU SAHU VS	// 0 //
354	WP(C)/0034596/2023	KESHAB CHANDRA SAHOO VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	// 0 //
355	WP(C)/0034597/2023	KRISHNA CHANDRA PRADHAN VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
356	WP(C)/0034598/2023	RAMABHAKTA KARKETA@KERKATA VS STATE OF ODISHA	BIBHU PRASAD PANDA VS	// 0 //
357	WP(C)/0034599/2023	SANYASI NAYAK VS STATE OF ODISHA	RAMESH CHANDRA BEHERA VS	// 0 //
358	WP(C)/0034600/2023	ARADHYA SCHOOL AND COLLEGE OF NURSING, JAMALPUR VS THE PRINCIPAL SECY TO GOVT., H AND F.W DEPT., BBSR	DAMODAR PRASAD JENA VS	// 0 //
359	WP(C)/0034601/2023	ASHOK KUMAR DAS @ DASH VS STATE OF ODISHA	GYANENDRA CHAITANYA VS	// 0 //
360	WP(C)/0034602/2023	KOLLI CHANDRA RAO VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
361	WP(C)/0034603/2023	ARADHYA SCHOOL AND COLLEGE OF NURSING, JAMALPUR VS THE PRINCIPAL SECY TO GOVT., H AND F.W. DEPT., BBSR	DAMODAR PRASAD JENA VS	// 0 //
362	WP(C)/0034604/2023	SARAT CHANDRA MALLIK VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
363	WP(C)/0034605/2023	RAMESH SAHOO	DAMODAR DEO	//



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		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0034606/2023	PARSURAM MANDAL	ANIL KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0034607/2023	PADMAN BARIK @ PADMAN KUMAR BARIK	BIBHU PRASAD PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0034608/2023	SUBASH CHANDRA SAHOO	DAMODAR DEO	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0034609/2023	RANJIT BHUYAN	ANIL KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0034610/2023	GHASIRAM PUJHARI	BIBHU PRASAD PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0034611/2023	SANTOSH KUMAR POLAI	PRANAYA KISHORE HARICHANDAN	//
		VS	VS	0
		ADDL. COMMNR. GST AND CENTRAL EXCISE, BBSR		//
370	WP(C)/0034612/2023	ODISHA CO-OPERATIVE HOUSING CORPORATION LTD, Bhubaneswar	DEBARAJ MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0034613/2023	PHILIP SABAR	ANIL KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0034614/2023	SAMIR KUMAR DAS	MAHENDRA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0034615/2023	MCL., SUNDARGARH	DEBARAJ MOHANTY	//
		VS	VS	0
		CLAIMS COMMISSION, BBSR		//
374	WP(C)/0034616/2023	SABITRI BEHERA	MAHENDRA KUMAR SAHOO	//
		VS	VS	0

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375	WP(C)/0034617/2023	STATE OF ODISHA CHAITANYA BEHERA VS	SK.ZAFARULLA VS	// // ()
376	WP(C)/0034618/2023	STATE OF ODISHA GITARANI SENAPATI VS	MAHENDRA KUMAR SAHOO VS	// // ()
377	WP(C)/0034619/2023	STATE OF ODISHA KAILASH CHANDRA SETHI VS	MAHENDRA KUMAR SAHOO VS	// // ()
378	WP(C)/0034620/2023	STATE OF ODISHA KAILASH CHANDRA BEHERA VS	SK.ZAFARULLA VS	// // ()
379	WP(C)/0034621/2023	STATE OF ODISHA ALOK KUMAR BHUTIA VS	PRAHALLAD KUMAR SINHA VS	// // ()
380	WP(C)/0034622/2023	STATE OF ODISHA M/S. JAGAT JANANI SERVICES PVT.LTD, KEONJHARRAJIV KUMAR MAHANTA VS	VS	// // ()
381	WP(C)/0034623/2023	STATE OF ODISHA RABINDRA KUMAR RAJGURU VS	SRIKANTA MAHUNTA VS	// // ()
382	WP(C)/0034624/2023	STATE OF ODISHA RANJAN KUMAR BEHERA VS	SK.ZAFARULLA VS	// // ()
383	WP(C)/0034625/2023	STATE OF ODISHA BIKASH RANJAN BEHERA VS	PRAKASH KUMAR MISHRA VS	// // ()
384	WP(C)/0034626/2023	STATE OF ODISHA M/S. GAURAV MOHANTY, BBSR VS	DAITARI BEHERA VS	// // ()
385	WP(C)/0034627/2023	STATE OF ODISHA JOINT COMMISSIONER OF STATE TAX (APPEAL), CT AND GST, BBSR NIHAR BALA BISWAL VS	ITISHREE TRIPATHY VS	// // ()
		STATE OF ODISHA		//

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386	WP(C)/0034628/2023	M/S. GAURAV MOHANTY, BBSR VS JOINT COMMISSIONER OF STATE TAX (APPEAL), CT AND GST, BBSR	ITISHREE TRIPATHY VS	// 0
387	WP(C)/0034629/2023	PRASANNA KUMAR MALLICK VS STATE OF ODISHA	ABINASH ROUTRAY VS	// 0
388	WP(C)/0034630/2023	BHAGYASHREE BISWAL VS AO, UNION BANK OF INDIA, ANGUL	RABINDRA NATH PRUSTY VS	// 0
389	WP(C)/0034631/2023	SANJUKTA SINGH VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0
390	WP(C)/0034632/2023	M/S. BHAGABAN MOHAPATRA CONSTRUCTION AND DESIGNERS PVT. LTD., JAGATSINGHPUR VS COMMISSIONER (APPEALS), CGST, CENTRAL EXCISE AND CUSTOMS, BBSR	ITISHREE TRIPATHY VS	// 0
391	WP(C)/0034633/2023	GIRIJA DEVI VS STATE OF ODISHA	AMAR KUMAR MOHANTY VS	// 0
392	WP(C)/0034634/2023	BISWANATH DAS VS STATE OF ODISHA	KARUNAKAR NAYAK VS	// 0
393	WP(C)/0034635/2023	PRATAP PATEL VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	// 0
394	WP(C)/0034636/2023	SWADHIN PRADHAN @ SWADHEEN VS STATE OF ODISHA	RANJAN KUMAR PRADHAN VS	// 0
395	WP(C)/0034637/2023	SHASHI KUMARI SUNA VS STATE OF ODISHA	SAROJ KUMAR MISHRA VS	// 0
396	WP(C)/0034638/2023	SAMABARI SINGH VS STATE OF ODISHA	KARUNAKAR NAYAK VS	// 0
397	WP(C)/0034639/2023	BASANTA KUMAR SAMAL	KARUNAKAR NAYAK	//

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		VS	VS	0
		STATE OF ODISHA		//
398	WP(C)/0034640/2023	RAMA @ CHUTE MAHANANDA	SANJEEV UDGATA	//
		VS	VS	0
		SECY, SAMBALPUR DEVELOPMENT AUTHORITY, SAMBALPUR		//
399	WP(C)/0034641/2023	M/S. LOKANATH TIMBER DEPOT, PURI	ABHISHEK DASH	//
		VS	VS	0
		THE COMMISSIONER OF CT AND GST, CUTTACK		//
400	WP(C)/0034642/2023	SHYAMANANDA MOHAPATRA		//
		VS	VS	0
		STATE OF ODISHA		//
401	WP(C)/0034643/2023	TUNI KUMARI PATRA	DEBASIS TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0034644/2023	BLUE CIRCLE MONITORS, BBSR	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
		STATE OF ODISHA		//
403	WP(C)/0034645/2023	RENUBALA JENA	BASISTHA PATTANAYAK	//
		VS	VS	0
		UNION OF INDIA		//
404	WP(C)/0034646/2023	BLUE CIRCLE MONITORS, BBSR	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
		STATE ELECTION COMMISSION OF ODISHA, BBSR		//
405	WP(C)/0034647/2023	CHARIPRIYA DASH	SUSANTA KUMAR BARAL	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0034648/2023	SRINIBASH DAS	PRAKASH KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0034649/2023	GYANENDRA SWAIN	DUSHMANTA KUMAR BISWAL	//
		VS	VS	0
		THE CHIEF GM IN CHARGE, DEPT. OF BANKING OPERATION AND DEVELOPMENT, MUMBAI		//
408	WP(C)/0034650/2023	MARSHAGHAI NURSING COLLEGE, KENDRAPARA	ASIT KUMAR CHAUDHURY	//
		VS	VS	0

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409	WP(C)/0034651/2023	STATE OF ODISHA SANDHYARANI DASH VS	KARUNAKAR RATH VS	// // ()
410	WP(C)/0034652/2023	STATE OF ODISHA BISWANATH SAHOO VS	KARUNAKAR NAYAK VS	// // ()
411	WP(C)/0034653/2023	STATE OF ODISHA JAYASRI MAITY VS	BISWAJIT NAYAK VS	// // ()
412	WP(C)/0034654/2023	STATE OF ODISHA SARAT KUMAR MOHANTY VS	KARUNAKAR NAYAK VS	// // ()
413	WP(C)/0034655/2023	STATE OF ODISHA JAYADEV PRADHAN @ JAYADABA PRADHAN VS	SIDHARTH PRASAD DAS VS	// // ()
414	WP(C)/0034656/2023	ORISSA FOREST DEVELOPMENT CORP. LTD., PRATAP KUMAR MISHRA VS	BBSR AKSHAYA KUMAR NAYAK VS	// // ()
415	WP(C)/0034657/2023	STATE OF ODISHA HARIHAR DAS VS	G.P DUTTA VS	// // ()
416	WP(C)/0034658/2023	STATE OF ODISHA RANJIT KUMAR DAS VS	AMULYA KUMAR NAYAK VS	// // ()
417	WP(C)/0034659/2023	STATE OF ODISHA CHANDAN BEHERA @ CHANDAN KUMAR BEHERA VS	KISHORE KUMAR MISHRA VS	// // ()
418	WP(C)/0034660/2023	STATE OF ODISHA BISWOJIT MALLA VS	SHASHI BHUSAN JENA VS	// // ()
419	WP(C)/0034661/2023	PRESIDING OFFICER, LABOUR COURT, BBSR MANOJ KUMAR MISHRA VS	SRIDHAR RATH VS	// // ()
		STATE OF ODISHA		//

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420	WP(C)/0034662/2023	RAJENDRA BARIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //
421	WP(C)/0034663/2023	SARAT CHANDRA PRADHAN VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
422	WP(C)/0034664/2023	SWADHIN KUMAR SAHOO VS SECRETARY, ORISSA STATE WARE HOUSING CORPORATION	SHASHI BHUSAN JENA VS	// 0 //
423	WP(C)/0034665/2023	BIDYADHAR MAHANA @ BIDYADHAR MAHARANASURYAKANTA DWIBEDI VS STATE OF ODISHA	VS	// 0 //
424	WP(C)/0034666/2023	KANTA KISHORE MOHARANA VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //
425	WP(C)/0034667/2023	KALPANA DHARUA VS CHAIRMAN, NATIONAL INSTITUTE OF OPEN SCHOOLING, UTTAR PRADESH	ER DEBASHISHA HOTA VS	// 0 //
426	WP(C)/0034668/2023	SRIKANTA SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //
427	WP(C)/0034669/2023	BIBEKANANDA BRAHMA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
428	WP(C)/0034670/2023	GOVERNING BODY, BALASORE LAW COLLEGE VS DIRECTOR, HIGHER EDUCATION DEPARTMENT	SAURAV TIBREWAL VS	// 0 //
429	WP(C)/0034671/2023	RATNAKAR BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //
430	WP(C)/0034672/2023	RANJAN KUMAR DAS VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
431	WP(C)/0034673/2023	MARRY BARTHA HORO	ER DEBASHISHA HOTA	//

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		VS	VS	0
432	WP(C)/0034674/2023	STATE OF ODISHA DINABANDHU BEHERA	SURYAKANTA DWIBEDI	//
		VS	VS	0
433	WP(C)/0034675/2023	STATE OF ODISHA PADMINI NAIK	ER DEBASHISHA HOTA	//
		VS	VS	0
434	WP(C)/0034676/2023	STATE OF ODISHA RAGHUNATH BEHERA	SURYAKANTA DWIBEDI	//
		VS	VS	0
435	WP(C)/0034677/2023	STATE OF ODISHA BRAHMANANDA BARIK	SURYAKANTA DWIBEDI	//
		VS	VS	0
436	WP(C)/0034678/2023	STATE OF ODISHA PARAMANANDA NAIK	ER DEBASHISHA HOTA	//
		VS	VS	0
437	WP(C)/0034679/2023	STATE OF ODISHA CHINTAMANI MAJHI	SOUBHAGYA CHANDRA DEV DASH	//
		VS	VS	0
438	WP(C)/0034680/2023	STATE OF ODISHA SANTOSH KUMAR JENA	SURYAKANTA DWIBEDI	//
		VS	VS	0
439	WP(C)/0034681/2023	STATE OF ODISHA SAMITA BEHERA	ER DEBASHISHA HOTA	//
		VS	VS	0
440	WP(C)/0034682/2023	STATE OF ODISHA MRUTYUNJAY ROUT	SURYAKANTA DWIBEDI	//
		VS	VS	0
441	WP(C)/0034683/2023	STATE OF ODISHA SUSHIL KUMAR HORO	ER DEBASHISHA HOTA	//
		VS	VS	0
442	WP(C)/0034684/2023	STATE OF ODISHA BIRANCHI NARAYAN PANDA	SURYAKANTA DWIBEDI	//
		VS	VS	0

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443	WP(C)/0034685/2023	STATE OF ODISHA TARINI CHARANA PRADHAN VS	KUNAL KUMAR SWAIN VS	// // ()
444	WP(C)/0034686/2023	STATE OF ODISHA SRIKANTA KUMAR JENA VS	SURYAKANTA DWIBEDI VS	// // ()
445	WP(C)/0034687/2023	STATE OF ODISHA JAGAJYOTI DAS VS	ER DEBASHISHA HOTA VS	// // ()
446	WP(C)/0034688/2023	STATE OF ODISHA UPALI MUNITA RAO VS	HIMANSU SEKHAR SATAPATHY VS	// // ()
447	WP(C)/0034689/2023	UNION OF INDIA NARASINGH GOUDA VS	DEBASHISHA HOTA VS	// // ()
448	WP(C)/0034690/2023	STATE OF ODISHA RAMITA SAHU VS	ER DEBASHISHA HOTA VS	// // ()
449	WP(C)/0034691/2023	STATE OF ODISHA PURNA CHANDRA SINGH VS	PRAVAT KUMAR PANDA VS	// // ()
450	WP(C)/0034692/2023	STATE OF ODISHA SANTOSH KUMAR LUGUN VS	ER DEBASHISHA HOTA VS	// // ()
451	WP(C)/0034693/2023	STATE OF ODISHA SUNDARI NAIK VS	ER DEBASHISHA HOTA VS	// // ()
452	WP(C)/0034694/2023	STATE OF ODISHA SUKESINI NAYAK VS	ER DEBASHISHA HOTA VS	// // ()
453	WP(C)/0034695/2023	STATE OF ODISHA NIRMAL KUMAR MALLA VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// // () //



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454	WP(C)/0034696/2023	KISHOR SAMANTRAY VS INDIAN BANK, PURI	PAMI RATH VS	// 0 //
455	WP(C)/0034697/2023	SOMALIKA DASH VS MARRIAGE OFFICER CUM DISTRICT SUB REGISTRAR, CUTTACK	BRAHMANANDA TRIPATHY VS	// 0 //
456	WP(C)/0034698/2023	SANTANU KUMAR PRADHAN VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
457	WP(C)/0034699/2023	ARUN KUMAR PRADHAN VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
458	WP(C)/0034700/2023	DR. SASMITA KUMARI PADHY VS VEER SURENDRA SAI UNIVERSITY OF TECHNOLOGY, SAMBALPUR	SWAPNIL ROY VS	// 0 //
459	WP(C)/0034701/2023	BIBHUTI BHUSAN MISHRA VS STATE OF ODISHA	PRAVAT KUMAR PANDA VS	// 0 //
460	WP(C)/0034702/2023	BAMADEV BEHERA VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
461	WP(C)/0034703/2023	SOMANATH BAGH VS STATE OF ODISHA	KULADA NANDA DAS VS	// 0 //
462	WP(C)/0034704/2023	JYOTSHNARANI SAMAL VS STATE OF ODISHA	BHABANI SANKAR DAS VS	// 0 //
463	WP(C)/0034705/2023	SURENDRA KUMAR SAHOO VS STATE OF ODISHA	KULADA NANDA DAS VS	// 0 //
464	WP(C)/0034706/2023	S.D.O.(ELECTRICAL), TPWODL, JHARSUGUDA VS DISTRICT CONSUMER DISPUTE REDRESSAL COMMISSION, JHARSUGUDA	PRASANTA KUMAR TRIPATHY VS	// 0 //
465	WP(C)/0034707/2023	M/S ARYANS INVESTA INFRASTRUCTURE PVT. LTDA	ANIL CHARAN PANDA	//

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		VS	VS	0
466	WP(C)/0034708/2023	STATE OF ODISHA JYOTIRMAYEE SAHU	SUMITRA MOHANTY	//
		VS	VS	0
467	WP(C)/0034709/2023	TAHASILDAR, BHUBANESWAR ASHAMANI NAYAK	ANIL KUMAR DAS	//
		VS	VS	0
468	WP(C)/0034710/2023	STATE OF ODISHA PRASANNA KUMAR SAHANI	SAUBHAGYA KUMAR SAMAL	//
		VS	VS	0
469	WP(C)/0034711/2023	STATE OF ODISHA PURNA CHANDRA SAHU	PRAVAT KUMAR PANDA	//
		VS	VS	0
470	WP(C)/0034712/2023	STATE OF ODISHA SIMITA SAHU	SUMITRA MOHANTY	//
		VS	VS	0
471	WP(C)/0034713/2023	TAHASILDAR, BHUBANESWAR PRAVAT KUMAR PANDA	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
472	WP(C)/0034714/2023	STATE OF ODISHA RAHUL KUMAR SAH	SAUBHAGYA KUMAR SAMAL	//
		VS	VS	0
473	WP(C)/0034715/2023	STATE OF ODISHA SATYABRATA JENA	NILAKANTHA JUHARSINGH	//
		VS	VS	0
474	WP(C)/0034716/2023	STATE OF ODISHA UDENATH THAKUR	GAGAN BIHARI SINGH	//
		VS	VS	0
475	WP(C)/0034717/2023	STATE OF ODISHA SMRUTI RANJAN PRUSTY	SAUBHAGYA KUMAR SAMAL	//
		VS	VS	0
476	WP(C)/0034718/2023	STATE OF ODISHA KUNI @ KUNILATA JENA	SUMITRA MOHANTY	//
		VS	VS	0

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477	WP(C)/0034719/2023	TAHASILDAR, BHUBANESWAR SATYABRATA JENA VS STATE OF ODISHA	NILAKANTHA JUJHARSINGH VS	// // 0 //
478	WP(C)/0034720/2023	SARAT CHANDRA DAS VS TAHASILDAR, BHUBANESWAR	SUMITRA MOHANTY VS	// 0 //
479	WP(C)/0034721/2023	MUNA JENA VS STATE OF ODISHA	DEBASIS SAHOO VS	// 0 //
480	WP(C)/0034722/2023	RABINDRA KUMAR SWAIN VS THE TAHASILDAR, MARSHAGHAI	LAMBODAR PRADHAN VS	// 0 //
481	WP(C)/0034723/2023	BENUDHAR DAS VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
482	WP(C)/0034724/2023	BABU DAS VS THE TAHASILDAR, MAHAKALAPADA	LAMBODAR PRADHAN VS	// 0 //
483	WP(C)/0034725/2023	BHAGYABATI BEHERA VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
484	WP(C)/0034726/2023	SASHI DAS VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
485	WP(C)/0034727/2023	SUKANTI @ SUKANTI MANJARI DAS VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
486	WP(C)/0034728/2023	HARAPRIYA BHATTAMISHRA @ MISHRA @ PANDASHRADHASHREE ROUTHAY VS STATE OF ODISHA	VS	// 0 //
487	WP(C)/0034729/2023	BASANTI DAS VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //

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488	WP(C)/0034730/2023	BLUE CIRCLE MONITORS, BBSR VS STATE ELCTION COMMISSION OF ODISHA , BBSR	AKSHAYA KUMAR PANDEY VS	// ()
489	WP(C)/0034731/2023	ABDUL RAHIM VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	// ()
490	WP(C)/0034732/2023	NORTH ODISHA INSTITUTE OF MEDICAL SCIENCE, Bhubaneswar VS STATE OF ODISHA	ANURAG MOHANTY VS	// ()
491	WP(C)/0034733/2023	PRATAP KUMAR SAHANI VS STATE OF ODISHA	MANAS KUMAR SWAIN VS	// ()
492	WP(C)/0034734/2023	SATYANARAYAN JANI VS STATE OF ODISHA	MANAS KUMAR SWAIN VS	// ()
493	ABLAPL/0012105/2023	BINA SAMANTARAY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	BEGUNIA P.S. /187 /2022 ()
494	ABLAPL/0012106/2023	NITYA SWARUP PANDA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	BHADRAK RURAL /606 /2023 ()
495	ABLAPL/0012107/2023	KSHIROD KUMAR MAHANTA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	TURUMUNGA /176 /2023 ()
496	ABLAPL/0012108/2023	PRASANNA KUMAR MOHAPATRA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BEGUNIA P.S. /364 /2023 ()
497	ABLAPL/0012109/2023	NILANDRA KHARSEL VS STATE OF ODISHA	JAYADEBA BEHERA VS	DUNGURIPALI /63 /2022 ()
498	ABLAPL/0012110/2023	SK. SAMSUR @ SAMSUL KHAN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	TALASARI MARINE /55 /2023 ()
499	ABLAPL/0012111/2023	HARISH CHANDRA MAJHI	KUMAR KASHYAP	GOPALPUR /185 /2023

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		VS	VS	()
500	ABLAPL/0012112/2023	STATE OF ODISHA SOMESH BEHERA	LAXMINARAYAN RAYATSINGH	// CYBER CRIME AND ECONOMIC OFFENCES /20 /2023
		VS	VS	()
501	ABLAPL/0012113/2023	STATE OF ODISHA NIKESH JAIN	PRASANTA KUMAR ROUTRAY	// BARGARH RURAL /57 /2023
		VS	VS	()
502	ABLAPL/0012114/2023	STATE OF ODISHA NISAMANI DAS	RAJENDRA BADUMAHAPATRA	// PAHALA /306 /2023
		VS	VS	()
503	ABLAPL/0012115/2023	STATE OF ODISHA SUDARSAN CHAMPATI	JYOTIRMAYA SAHOO	// TANGI (KHURDA) /687 /2023
		VS	VS	()
504	ABLAPL/0012116/2023	STATE OF ODISHA AMANDEEP SINGH	JYOTIRMAYA SAHOO	// KANTABANIA PS /155 /2023
		VS	VS	()
505	ABLAPL/0012117/2023	STATE OF ODISHA SANJAY OJHA	BISWAJIT NAYAK	// KHUNTUNI /184 /2023
		VS	VS	()
506	ABLAPL/0012118/2023	STATE OF ODISHA NIKESH JAIN	PRASANTA KUMAR ROUTRAY	// BARGARH RURAL /59 /2023
		VS	VS	()
507	ABLAPL/0012119/2023	STATE OF ODISHA NIKESH JAIN	PRASANTA KUMAR ROUTRAY	// BARGARH RURAL /58 /2023
		VS	VS	()
508	ABLAPL/0012120/2023	STATE OF ODISHA NIKESH JAIN	PRASANTA KUMAR ROUTRAY	// BARGARH /428 /2023
		VS	VS	()
509	ABLAPL/0012121/2023	STATE OF ODISHA KANHEI GURU	PANCHANAN PANIGRAHI	// BHUBAN /395 /2023
		VS	VS	()
510	ABLAPL/0012122/2023	STATE OF ODISHA UDAYA SAHU	PARTHA SARATHI NAYAK	// INDUASTRIAL,NISA /93 /2023
		VS	VS	()

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511	ABLAPL/0012123/2023	STATE OF ODISHA PRADEEP @ PRADEEP KUMAR SAHU VS	PRAVASH CHANDRA JENA VS	// JALESWAR /450 /2023 ()
512	ABLAPL/0012124/2023	STATE OF ODISHA BIKASH KUMAR NAYAK VS	PRANAB RANJAN CHHATOI VS	// BOLAGARH P.S. /129 /2023 ()
513	ABLAPL/0012125/2023	STATE OF ODISHA NILAMANI BEHERA VS	PRANAB RANJAN CHHATOI VS	// BANSADA /324 /2023 ()
514	ABLAPL/0012126/2023	STATE OF ODISHA BIJAY SINGH @ BIJAY SUNDHI VS	RAJENDRA NARAYAN ROUT VS	// / /0 CIVIL JUDGE (JD) CUM JMFC, THAKURMUNDA(Mayurbhanj)
515	ABLAPL/0012127/2023	STATE OF ODISHA BIJU @ MAYURA CHANDRA ROUT VS	DEVASHIS PANDA VS	2(B)CC/0000004/2018 DHENKANAL SADAR /779 /2023 ()
516	ABLAPL/0012128/2023	STATE OF ODISHA TIKINA GOCHHAYAT VS	DEVASHIS PANDA VS	// DHENKANAL SADAR /551 /2023 ()
517	ABLAPL/0012129/2023	STATE OF ODISHA SUKANTI @ RASMITA @ BANASMITA ROUT VS	ASHOK KUMAR SAHOO VS	// KENDRAPARA SADAR /671 /2023 ()
518	ABLAPL/0012130/2023	STATE OF ODISHA RAGHU HIAL VS	ARJEET MISHRA VS	// BOIPARIGUDA /43 /2007 J.M.F.C.,JEYPORE(Koraput)
519	ABLAPL/0012131/2023	STATE OF ODISHA KRUTIBASH NAIK VS	ADITI HOTA VS	GR/0000454/2007 BANARAPAL /361 /2023 ()
520	ABLAPL/0012132/2023	STATE OF ODISHA BALA CHHATRIA VS	SURYAKANTA DWIBEDI VS	// KISHORENAGAR (ANUGUL) /46 /2023 ()
521	ABLAPL/0012133/2023	STATE OF ODISHA JADA @ JUMA SAHA VS	SATYABRATA SENAPATI VS	// SORO /567 /2023 ()
		STATE OF ODISHA		//

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522	ABLAPL/0012134/2023	SHANTI SAMAL VS STATE OF ODISHA	ADITI HOTA VS	DHENKANAL SADAR /849 /2023 () //
523	ABLAPL/0012135/2023	SK TAZMUL @ SK. TAJAMUL VS STATE OF ODISHA	DEEPAK KU SAHOO VS	DHARMASALA /546 /2023 () //
524	ABLAPL/0012136/2023	KAMAL KUMAR PRADHAN VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	KHURDA MODEL /676 /2022 () //
525	ABLAPL/0012137/2023	SUDAM GOUDA @ NIBASI VS STATE OF ODISHA	SARAT KUMAR JENA VS	BEGUNIAPADA /68 /2023 () //
526	ABLAPL/0012138/2023	MAMATA PARIDA VS STATE OF ODISHA	JAJATI KISHORE MOHANTY VS	KABISURYANAGAR /617 /2023 () //
527	ABLAPL/0012139/2023	JAYARAM PANGI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	/ /0 S.D.J.M. CIVIL JUDGE (JD),NAYAGARH(Nayagarh ) ICC/0000106/2021
528	ABLAPL/0012140/2023	JAYARAM PANGI VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	/ /0 () //
529	ABLAPL/0012141/2023	BENUDHARA JENA VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	PIPLI /464 /2023 () //
530	ABLAPL/0012142/2023	DIBAKAR MAHALIK VS STATE OF ODISHA	KAMALAKANTA MOHANTA VS	BALASORE SADAR /293 /2023 () //
531	ABLAPL/0012143/2023	SARATH @ KUMAR KANHAR VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOUDH /98 /2019 () //
532	ABLAPL/0012144/2023	BALARAM MAHALIK VS STATE OF ODISHA	KAMALAKANTA MOHANTA VS	BALASORE SADAR /293 /2023 () //
533	ABLAPL/0012145/2023	SOUMYARANJAN NAG	TUKUNA KUMAR MISHRA	TARBHA /200 /2020

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		VS	VS	()
534	ABLAPL/0012146/2023	STATE OF ODISHA SRIDHAR BALLARSINGH	ROHIT RANJAN RAY	// BEGUNIA P.S. /346 /2023
		VS	VS	()
535	ABLAPL/0012147/2023	STATE OF ODISHA RINKU BASTIA	DURLLABHA RANJAN MISHRA	// LACHHIPUR /97 /2023
		VS	VS	()
536	ABLAPL/0012148/2023	STATE OF ODISHA DINESH PANKA	JNYANANANDA PANDA	// KEGAON /192 /2023
		VS	VS	()
537	ABLAPL/0012149/2023	STATE OF ODISHA MAHATAP SAMAL @ MAHESWAR	AJIT CHANDRA MOHAPATRA	// BARANGA /370 /2023
		VS	VS	()
538	ABLAPL/0012150/2023	STATE OF ODISHA SANTANU BAG	BIJAYA KUMAR RAGADA	// KULABIRA /141 /2023
		VS	VS	()
539	ABLAPL/0012151/2023	STATE OF ODISHA JAYANARAYAN MISHRA	BIJAYA KUMAR RAGADA	// KHETRARAJPUR /42 /2022
		VS	VS	()
540	ABLAPL/0012152/2023	STATE OF ODISHA MUKTIPADA DAS	SATYA NARAYAN MISHRA (4)	// BALASORE VIGILANCE /43 /2015
		VS	VS	()
541	ABLAPL/0012153/2023	STATE OF ODISHA(VIG.) DIGAMBAR MOHAPATRA	SRINIBASH PADHI	// AUL /703 /2023
		VS	VS	()
542	ABLAPL/0012154/2023	STATE OF ODISHA BANAMALI BHOI	CHIRANJAYA MOHANTY	// MAHILA P.S.(BBSR) /59 /2018
		VS	VS	()
543	ABLAPL/0012155/2023	STATE OF ODISHA ABDUL BARI KHAN	AJAYA KUMAR PRADHAN	// JAGATSINGPUR /662 /2023
		VS	VS	()
544	ABLAPL/0012156/2023	STATE OF ODISHA RABI @ RABINDRA PATRA	HAREKRUSHNA DASH	// GHASIPURA /336 /2023
		VS	VS	()



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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
545	ABLAPL/0012157/2023	STATE OF ODISHA FARAD AHMAD @ FARAR VS	DEEPAK KU SAHOO VS	// TANGI /65 /2023 ()
546	ABLAPL/0012158/2023	STATE OF ODISHA AJU @ AJIT MOHARANA VS	SATYA RANJAN MULIA VS	// MANGALA BAG /275 /2022 ()
547	ABLAPL/0012159/2023	STATE OF ODISHA MURAN KULDIP VS	ARIJEET MISHRA VS	// JEYPORE SADAR /232 /2023 ()
548	ABLAPL/0012160/2023	STATE OF ODISHA NANDA SENAPATI @ SARAJ SENAPATI VS	SNEHASISH BEHERA VS	// MOTANGA /252 /2023 ()
549	ABLAPL/0012161/2023	STATE OF ODISHA RANJAN BARIK @ NALU VS	BIBEKANANDA MAHAPATRA VS	// KOREI /243 /2023 ()
550	ABLAPL/0012162/2023	STATE OF ODISHA K.BALAJI PATRA VS	DEBASIS MISHRA VS	// BAIDYANATHPUR /518 /2023 ()
551	ABLAPL/0012163/2023	STATE OF ODISHA MANOJA KUMAR JENA VS	LALIT KUMAR MAHARANA VS	// KEONJHAR TOWN /358 /2023 ()
552	ABLAPL/0012164/2023	STATE OF ODISHA DILLIP NAYAK @ PRASANTA NAYAK VS	JAYANTA KUMAR KHANDAYATRAY VS	// RANPUR /41 /2021 ()
553	ABLAPL/0012165/2023	STATE OF ODISHA SILU @ MAHAVEER NAYAK VS	SURYAKANTA PALAI VS	// KUMBHARAPARA /244 /2023 ()
554	ABLAPL/0012166/2023	STATE OF ODISHA RANJIT @ RANAJIT PATEL VS	SAROJ KUMAR PADHY VS	// BOLANGIR SADAR /381 /2023 ()
555	ABLAPL/0012167/2023	STATE OF ODISHA SK NAJIBUL ISLAM @ MISTRI VS	KHUSBU PANIGRAHI VS	// BALASORE TOWN /233 /2023 ()
		STATE OF ODISHA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :17/10/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
556	ABLAPL/0012168/2023	NANDI KISHORE PATEL VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	BOLANGIR SADAR /381 /2023 () //
557	ABLAPL/0012169/2023	BIRABAR DASH @ BIRA DASH VS STATE OF ODISHA	SAROJ KUMAR DASH VS	PURI SADAR /85 /2023 () //
558	ABLAPL/0012170/2023	SANJANA BIBHAR VS STATE OF ODISHA	BISWARANJAN DALAI VS	UDITNAGAR /315 /2023 () //
559	ABLAPL/0012171/2023	JAYANARAYAN MISHRA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	SAMBALPUR TOWN /67 /2023 () //
560	ABLAPL/0012172/2023	DEGE HANSDA @ DIGE HANSDAH VS STATE OF ODISHA	HEMANTA KUMAR MOHANTA VS	BAHALDA /121 /2023 () //
561	ABLAPL/0012173/2023	MURALIDHAR BISWAL VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	HEMGIR /323 /2023 () //
562	ABLAPL/0012174/2023	RAJESH GHASI VS STATE OF ODISHA	DEBASIS TRIPATHY VS	SUNDARGARH TOWN /127 /2020 () //
563	ABLAPL/0012175/2023	BIJAYALAXMI DASH VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	CANTONMENT ROAD /117 /2023 () //
564	ABLAPL/0012176/2023	MANINI DAS VS STATE OF ODISHA	BISWAJIT PASAYAT VS	KHANDAGIRI P.S. /447 /2023 () //
565	ABLAPL/0012177/2023	SUMIT SETHI VS STATE OF ODISHA	RABINDRA PRASAD PATNAIK VS	ANGUL TOWN /454 /2023 () //
566	ABLAPL/0012178/2023	AMULYA JENA @ AMULYA KUMAR MALIK VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	MAHANGA /291 /2023 () //
567	ABLAPL/0012179/2023	GOPI GOUDA	JYOTIRMAYA SAHOO	KHALLIKOTE /696 /2023

## ORISSA HIGH COURT

**FILING REPORT AS ON :17/10/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
568	ABLAPL/0012180/2023	STATE OF ODISHA MENAKA SAMAL	JYOTIRMAYA SAHOO	// TANGI (KHURDA) /700 /2023
		VS	VS	()
569	ABLAPL/0012181/2023	STATE OF ODISHA BASU SETHY @ BASUA SETHI	SIDHARTHA DAS	// MANGALA BAG /286 /2023
		VS	VS	()
570	ABLAPL/0012182/2023	STATE OF ODISHA PAPU @ TRILOCHANA PRUSTY	MANOJ BIHARI DAS	// MANGALA BAG /286 /2023
		VS	VS	()
571	ABLAPL/0012183/2023	STATE OF ODISHA CHAMPATI MUNDA @ CHAMPEI MUNDA	RAMAKANTA PRADHAN	// KEONJHAR TOWN /343 /2023
		VS	VS	()
572	ABLAPL/0012184/2023	STATE OF ODISHA MAHESWAR PARIDA	JYOTIRMAYA SAHOO	// TANGI (KHURDA) /700 /2023
		VS	VS	()
573	ABLAPL/0012185/2023	STATE OF ODISHA K. JAGDISH RAO @ KALU RAO	JYOTIRMAYA SAHOO	// PURUSHOTTAMPUR /698 /2023
		VS	VS	()
574	ABLAPL/0012186/2023	STATE OF ODISHA MIRJA KHALIK BAIG @ KHALIK MIRJA	M.A.ALI	// BENTKAR (42 MOUZA) UPD CUTTACK /343 /2023
		VS	VS	()
575	ABLAPL/0012187/2023	STATE OF ODISHA JAYARAM PANGI	PRASANTA KUMAR NANDA	// / /0
		VS	VS	()
576	ABLAPL/0012188/2023	STATE OF ODISHA JAYARAM PANGI	PRASANTA KUMAR NANDA	// / /0
		VS	VS	()
577	ABLAPL/0012189/2023	STATE OF ODISHA JAYARAM PANGI	PRASANTA KUMAR NANDA	// / /0
		VS	VS	()
578	ABLAPL/0012190/2023	STATE OF ODISHA SEKH YUSUF	JYOTIRMAYA SAHOO	// TANGI (KHURDA) /702 /2023
		VS	VS	()

## ORISSA HIGH COURT

### FILING REPORT AS ON :17/10/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
579	ABLAPL/0012191/2023	STATE OF ODISHA PRANAB KUMAR MOHANTY VS	DHRUBA CHARAN ROUT VS	// CUTTACK SADAR /582 /2023 ()
580	ABLAPL/0012192/2023	STATE OF ODISHA SOUMYA RANJAN MOHANTY @ SONU KINAR VS	SURESH KUMAR PANDA VS	// DHENKANAL TOWN /724 /2023 ()
581	ABLAPL/0012193/2023	STATE OF ODISHA TUSHANI @ CHASUNI MALIK VS	SUSANTA KUMAR BARAL VS	// DHENKANAL SADAR /444 /2023 ()
582	ABLAPL/0012194/2023	STATE OF ODISHA N. GANGADHAR REDDY VS	KURESH PRASAD DASH VS	// GRAM GANJAM /243 /2023 ()
583	ABLAPL/0012195/2023	STATE OF ODISHA RAMBHA @ RAMA MEHER VS	JUGALA KISHORE PANDA VS	// MANAMUNDA /63 /2023 ()
584	ABLAPL/0012196/2023	STATE OF ODISHA SILU @ HARAMOHAN PRADHAN VS	SUSANTA KUMAR BARAL VS	// BALIMI /284 /2023 ()
585	ABLAPL/0012197/2023	STATE OF ODISHA P.KANTA @ T.LAXMIKANTA VS	SARAT KUMAR JENA VS	// RAMBHA (KHALLIKOTE) /62 /2020 ()
586	ABLAPL/0012198/2023	STATE OF ODISHA SANTOSHI PRADHAN VS STATE OF ODISHA	LAMBODOR ACHARI VS	// GANGAPUR (ASKA) /722 /2023 () //

# ORISSA HIGH COURT

MISC CASES FILED on :17/10/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	10/2023 CONTAC/9/2023	SHAKUNTALA JENA-MP	SUDHANSU SEKHAR JENA
2	20/2023 ELPET/6/2019	DEBASHISH SAMANTARAY-MP	M/S.MILAN KANUNGO
3	62/2023 STREV/23/2023	STATE OF ODISHA-MP	SESHADEBA DAS,A.S.C(COMMERCIAL TAXES)
4	63/2023 STREV/23/2023	STATE OF ODISHA-MP	SESHADEBA DAS,A.S.C(COMMERCIAL TAXES)
5	155/2023 JCRLA/74/2022	LALMOHAN MUNDA-MP	BIJAYALAXMI TRIPATHY
6	208/2023 WPC(OAC)/3353/2016	ANIL KUMAR RANA-MP	KARUNAKAR RATH
7	241/2023 SA/245/1988	KAILASH-MP	M/S.S.MISRA,AMIYA KUMAR MISHRA,A.K.SHARMA,M
8	242/2023 SA/245/1988	KAILASH-MP	M/S.S.MISRA,AMIYA KUMAR MISHRA,A.K.SHARMA,M
9	243/2023 SA/245/1988	KAILASH-MP	M/S.S.MISRA,AMIYA KUMAR MISHRA,A.K.SHARMA,M
10	244/2023 SA/245/1988	KAILASH-MP	M/S.S.MISRA,AMIYA KUMAR MISHRA,A.K.SHARMA,M
11	245/2023 SA/245/1988	KAILASH-MP	M/S.S.MISRA,AMIYA KUMAR MISHRA,A.K.SHARMA,M
12	246/2023 SA/245/1988	KAILASH-MP	M/S.S.MISRA,AMIYA KUMAR MISHRA,A.K.SHARMA,M
13	247/2023 SA/245/1988	KAILASH-MP	M/S.S.MISRA,AMIYA KUMAR MISHRA,A.K.SHARMA,M
14	248/2023 SA/245/1988	KAILASH-MP	M/S.S.MISRA,AMIYA KUMAR MISHRA,A.K.SHARMA,M
15	249/2023 SA/245/1988	KAILASH-MP	M/S.S.MISRA,AMIYA KUMAR MISHRA,A.K.SHARMA,M
16	250/2023 SA/245/1988	KAILASH-MP	M/S.S.MISRA,AMIYA KUMAR MISHRA,A.K.SHARMA,M
17	251/2023 SA/245/1988	KAILASH-MP	M/S.S.MISRA,AMIYA KUMAR MISHRA,A.K.SHARMA,M
18	252/2023 SA/245/1988	KAILASH-MP	M/S.S.MISRA,AMIYA KUMAR MISHRA,A.K.SHARMA,M
19	253/2023 SA/245/1988	KAILASH-MP	M/S.S.MISRA,AMIYA KUMAR MISHRA,A.K.SHARMA,M
20	254/2023 SA/245/1988	KAILASH-MP	M/S.S.MISRA,AMIYA KUMAR MISHRA,A.K.SHARMA,M
21	255/2023 SA/245/1988	KAILASH-MP	M/S.S.MISRA,AMIYA KUMAR MISHRA,A.K.SHARMA,M
22	256/2023 SA/245/1988	KAILASH-MP	M/S.S.MISRA,AMIYA KUMAR MISHRA,A.K.SHARMA,M
23	257/2023 SA/245/1988	KAILASH-MP	M/S.S.MISRA,AMIYA KUMAR MISHRA,A.K.SHARMA,M
24	258/2023 SA/245/1988	KAILASH-MP	M/S.S.MISRA,AMIYA KUMAR MISHRA,A.K.SHARMA,M
25	314/2023 CRLMP/1674/2023	DEEPAK RANJAN BARIK-MP	H.N.TRIPATHY
26	336/2023	NARESH KUMAR SAMAL-MP	M/S.PADMANAV BHUTIA, D.K.SAHU, D.N.NAYAK

27	CMAPL/724/2023 337/2023	UNION OF INDIA-MP	BHABANI SHANKAR RAYAGURU,C.G.C
28	CMAPL/734/2023 364/2023	CHOUDHURY SATYABRATA ROUT-MP	AJIT CHANDRA MOHAPATRA
29	TRP(C)/351/2023 365/2023	TAPASWINI NAYAK-MP	ASHOK DAS
30	TRP(C)/352/2023 372/2023	PINTUN SUTAR-MP	SUDHANSU SEKHAR PRATAP
31	MATA/357/2023 425/2023	BHUBANESWAR MUNICIPAL CORPORATION-MP	
32	RVWPET/246/2020 426/2023	SUMANTA KUMAR BEHERA-MP	SAMEER KUMAR DAS
33	RVWPET/412/2023 430/2023	DR. SURAJ ETHIRAJ-MP	
34	CONTC/7558/2023 432/2023	RASHMI RANJAN MOHANTY-MP	SOUMYA RANJAN DAS
35	RPFAM/266/2023 433/2023	SOURAV NAYAK-MP	BRAHMANANDA TRIPATHY
36	RPFAM/349/2023 434/2023	ARABINDA MAHAPATRA-MP	AMARENDRA PRADHAN
37	RPFAM/350/2023 779/2023	P. RAMA RAO-MP	MANORANJAN MISHRA
38	CRLREV/563/2023 780/2023	P. RAMA RAO-MP	MANORANJAN MISHRA
39	CRLREV/563/2023 781/2023	RADHANATH MAHARANA @ BOHIDAR-MP	HEMANT KUMAR MUND
40	CRLREV/567/2023 869/2023	BHAGYARAJ MAHANA-MP	PRASANTA KUMAR SATAPATHY
41	FAO/473/2023 1216/2023	TUNDRU MALI and ORS.-MP	M/S.DHANANJAYA MUND
42	RSA/399/2012 1217/2023	PREMALATA RAY-MP	BIBEKANANDA BHUYAN
43	RSA/437/2023 1218/2023	PREMALATA RAY-MP	BIBEKANANDA BHUYAN
44	RSA/437/2023 1219/2023	PREMALATA RAY-MP	BIBEKANANDA BHUYAN
45	RSA/438/2023 1220/2023	DURGA DEI-MP	M/S. A.R.DASH
46	RSA/581/2003 1221/2023	SHAKUNTALA MUNDA-MP	M/S.DIBAKAR BHUYAN
47	RSA/297/2006 1222/2023	SHAKUNTALA MUNDA-MP	M/S.DIBAKAR BHUYAN
48	RSA/297/2006 1231/2023	PRABHAT BHANU MUDULI-MP	SUKANTA KUMAR MISHRA
49	CMP/1297/2023 1232/2023	SK.HABIBULLA-MP	SANGITA MOHANTY
50	CMP/1298/2023 1233/2023	MADHABA CHANDRA PATEL-MP	BIYOTKESH MOHANTY
51	CMP/1300/2023 1234/2023	PURANJAN DAS-MP	JAGAJIBAN PRADHAN
52	CMP/1301/2023 1235/2023	AUROBINDA DEY-MP	SUMIT KUMAR MOHANTY
53	CMP/1303/2023 1236/2023	SUBHASISH ROY-MP	NIRANJAN SINGH (1)
54	CMP/874/2018 1237/2023	SUBHASISH ROY-MP	M/S.SAMBIT RATH
55	CMP/874/2018 1238/2023	SUBHASISH ROY-MP	M/S.SAMBIT RATH
56	CMP/874/2018 1239/2023	SUBHASISH ROY-MP	M/S.SAMBIT RATH
57	CMP/874/2018 1240/2023	SUBHASISH ROY-MP	NIRANJAN SINGH (1)
	CMP/873/2018		

58	1241/2023 CMP/873/2023	BIKRAM KUMAR PATTANAIAK-MP	
59	1242/2023 CMP/873/2018	SUBHASISH ROY-MP	M/S.SAMBIT RATH
60	1243/2023 CMP/873/2018	SUBHASISH ROY-MP	M/S.SAMBIT RATH
61	1244/2023 CMP/1304/2023	BISHNU PRIYA NATH-MP	PRASANTA KUMAR SATAPATHY
62	1393/2023 BLAPL/10753/2023	MANOJ KUMAR MISHRA-MP	BHABANI SHANKAR DASPARIDA
63	1394/2023 BLAPL/11225/2023	KUNA KHAN @ KUNA PATHAN @ SK AZAD-MP	
64	1395/2023 BLAPL/4764/2023	PRAKASH @ SOUMYA RANJAN DAS-MP	RUDRA NARAYAN PARIJA
65	1396/2023 BLAPL/7605/2023	SASHI SEKHAR SINGH-MP	GIRISH GOPAL MOHAPATRA
66	1397/2023 BLAPL/11166/2023	KIRAN KUMAR NAIK-MP	ASHOK DAS
67	1808/2023 MACA/1008/2023	HARAMOHAN @ HARIHAR SETHY-MP	PRADEEP KUMAR MISHRA
68	1809/2023 MACA/1009/2023	SNIGDHA SAHU-MP	AKSHAYA KUMAR SAHOO
69	1810/2023 MACA/997/2023	D.M, M/S. NATIONAL INSURANCE CO. LTD, BBSR-MP	NITISH KUMAR MISHRA
70	1811/2023 MACA/1011/2023	ICICI LAMBARD GENERAL INSURANCE COMPANY LTD.-MP	ASANKAR MISHRA
71	1812/2023 MACA/1011/2023	ICICI LAMBARD GENERAL INSURANCE COMPANY LTD.-MP	ASANKAR MISHRA
72	2090/2023 ABLAPL/7797/2023	MAHESWAR SAHOO-MP	
73	2091/2023 ABLAPL/10083/2023	SARAT BEHERA-MP	
74	2092/2023 ABLAPL/10105/2023	SRIKANTA KUMAR BEHERA-MP	
75	2093/2023 ABLAPL/12111/2023	HARISH CHANDRA MAJHI-MP	KUMAR KASHYAP
76	2094/2023 ABLAPL/9323/2023	SATYA RANJAN SAMAL-MP	
77	2095/2023 ABLAPL/9646/2023	REHMAN NAIK-MP	
78	2096/2023 ABLAPL/11173/2023	STIPEN @ STIPHAN @ STIPANA DONGRI-MP	
79	2097/2023 ABLAPL/9044/2023	HITESH @ DEBABRATA DAS-MP	
80	2098/2023 ABLAPL/6614/2023	SURJYAKANTA PRADHAN-MP	
81	2099/2023 ABLAPL/8014/2023	PRADIP GHOSH-MP	Khageswar Behera
82	2100/2023 ABLAPL/8237/2023	GAJENDRA JADOUN-MP	Khageswar Behera
83	2101/2023 ABLAPL/8013/2023	DHARMENDRA SINGH PARMAR-MP	Khageswar Behera
84	2102/2023 ABLAPL/9208/2023	CHANDI DAS @ RAJ-MP	
85	2103/2023 ABLAPL/15884/2022	BIKRAM SAHU-MP	
86	2104/2023 ABLAPL/8116/2023	MAMATA SAHOO-MP	
87	2105/2023 ABLAPL/8334/2023	PAPUNI BEHERA-MP	
88	2106/2023 ABLAPL/8348/2023	BIDURA KUMAR MALLIK-MP	
89	2107/2023	SAROJINI SAHOO-MP	

90	ABLAPL/8341/2023 2108/2023	KASAR KHAN-MP	
91	ABLAPL/5384/2023 2109/2023	CHAKRAPANI ROUT @ CHAKRAPANI RAUTA-MP	
92	ABLAPL/7420/2020 2110/2023	PRAFULLA SWAIN@PRAFULLA KUMAR SWAIN-MP	
93	ABLAPL/3625/2019 2111/2023	RAJANIKANT PAIKARAY-MP	
94	ABLAPL/11676/2023 2112/2023	DINESH SAHU-MP	PRAKASH KUMAR SAMAL
95	ABLAPL/16586/2022 2113/2023	SIRSA SAMPAD SWAIN-MP	
96	ABLAPL/11157/2023 2114/2023	PRAFULLA KUMAR ROUT-MP	
97	ABLAPL/1820/2023 2115/2023	SOUMENDRA KUMAR SAHOO-MP	
98	ABLAPL/8388/2023 2116/2023	ABHIRAM BEHERA-MP	
99	ABLAPL/8621/2023 2117/2023	ABDUL SAJID@ABDUL SAJID KHAN@KAPU KHAN@PAPAU-MP	
100	ABLAPL/9505/2023 2118/2023	ABDUL SAJID @ PAPU @ KAPU KHAN-MP	
101	ABLAPL/9568/2023 2119/2023	SUMITI @ SUMIT NAYAK @ SAGAR-MP	
102	ABLAPL/11206/2023 2120/2023	SANTOSH SASMAL-MP	SUJIT KUMAR DAS
103	ABLAPL/4896/2022 2121/2023	SOUMYA RANJAN MOHANTY-MP	SUJIT KUMAR DAS
104	ABLAPL/4897/2022 2122/2023	AJAYA KUMAR NAIK-MP	
105	ABLAPL/5644/2023 2538/2023	KALIA SETHI-MP	UMA CHARAN MISHRA
106	CRLA/1151/2023 2539/2023	KALIA SETHI-MP	UMA CHARAN MISHRA
107	CRLA/1151/2023 2540/2023	TRILOCHAN SATAPATHY-MP	AMLAN SHAKTI PAUL
108	CRLA/1152/2023 2541/2023	TRILOCHAN SATAPATHY-MP	AMLAN SHAKTI PAUL
109	CRLA/1152/2023 2542/2023	NARENDRA KUMAR BALIARSINGH-MP	BHABANI SHANKAR DASPARIDA
110	CRLA/749/2022 2543/2023	GUNANIDHI BALIARSINGH-MP	BHABANI SHANKAR DASPARIDA
111	CRLA/760/2022 2544/2023	MANORANJAN BARIK @ KULU @ KALU-MP	DEBASNAN DAS
112	CRLA/1155/2023 2545/2023	MANORANJAN BARIK @ KULU @ KALU-MP	DEBASNAN DAS
113	CRLA/1155/2023 2546/2023	BARADA BEHERA @ JANI-MP	DEBASNAN DAS
114	CRLA/1156/2023 2547/2023	BARADA BEHERA @ JANI-MP	DEBASNAN DAS
115	CRLA/1156/2023 2548/2023	SATYAJIT NAYAK-MP	DEBASNAN DAS
116	CRLA/1157/2023 2549/2023	SATYAJIT NAYAK-MP	DEBASNAN DAS
117	CRLA/1157/2023 2550/2023	MANTOSH MALAKAR-MP	MR.HARAPRASAD RATH MR.SUSANTA KUMAR TRIP
118	CRLA/20/2016 2551/2023	ANNAPURNA MALLICK-MP	M/S.H.K.MUND
119	CRLA/281/2018 2552/2023	CHANDAN KUMAR PATRA @ AJU-MP	HAREKRUSHNA MALIK
120	CRLA/1159/2023 3232/2023	KUMARI PRADHAN-MP	DEVASHIS PANDA
	CRLMC/4761/2023		



121	3233/2023 CRLMC/4762/2023	DHUSA@DUSHASAN NAYAK-MP	ARUN KUMAR DAS 1
122	3234/2023 CRLMC/4763/2023	ANANTHA@ANANTA BISWAL-MP	DEVASHIS PANDA
123	3235/2023 CRLMC/4767/2023	HARADHAN SAHU-MP	SHISHIR KUMAR SAMAL
124	3236/2023 CRLMC/4768/2023	GUNDU GOBARDHAN @ RAJU MOHANTA-MP	GAGAN BIHARI SINGH
125	3237/2023 CRLMC/4770/2023	ABHIRAM PRUSTY-MP	RAMDAS ACHARY
126	3238/2023 CRLMC/4772/2023	SUBHADRA PRADHAN-MP	BIKRAM CHANDRA GHADEI
127	3239/2023 CRLMC/4327/2023	PRASANTA KUMAR DAS-MP	KUMAR KASHYAP
128	3240/2023 CRLMC/4773/2023	SRINIBASH MISHRA@SRINIBAS MISHRA-MP	SOUMYA RANJAN MOHANTY
129	3241/2023 CRLMC/4775/2023	SUDHA RANJAN PRADHAN-MP	RABI NARAYAN MOHANTY
130	7665/2023 WA/2608/2023	ODISHA UNIVERSITY AND TECHNOLOGY OF RESEARCH, BBSR-MP	ABHIRAM MISHRA
131	7666/2023 WA/2609/2023	STATE OF ODISHA-MP	SAROJA KANTA SAMAL, A.G.A.
132	7667/2023 WA/2609/2023	STATE OF ODISHA-MP	SAROJA KANTA SAMAL, A.G.A.
133	7668/2023 WA/2609/2023	STATE OF ODISHA-MP	SAROJA KANTA SAMAL, A.G.A.
134	7669/2023 WA/2611/2023	SHANTILATA PRADHAN-MP	SAIBRATA RATH
135	7670/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
136	7671/2023 WA/2612/2023	SUBHRAJIT BEHERA-MP	S.P.NATH
137	7672/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
138	7673/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
139	7674/2023 WA/1780/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
140	7675/2023 WA/557/2022	STATE OF ODISHA-MP	SR.S.C.(S. AND M.E.)
141	16700/2023 WP(C)/34468/2023	MANMATH KUMAR GARNAIK-MP	SIDHARTHA SWAIN
142	16701/2023 WP(C)/21543/2023	DR. DEBASMITA DAS-MP	SAMEER KUMAR DAS
143	16702/2023 WP(C)/34472/2023	MANAS RANJAN PADHI-MP	DINESH KUMAR PANDA
144	16703/2023 WP(C)/34472/2023	MANAS RANJAN PADHI-MP	DINESH KUMAR PANDA
145	16704/2023 WP(C)/34474/2023	AKSHYA KUMAR SATPATHY-MP	MALAYA KUMAR MISHRA
146	16705/2023 WP(C)/32694/2023	MADHURI KUMARI PADHI-MP	
147	16706/2023 WP(C)/34483/2023	GOLARAHAT PACS LTD., KENDRAPARA-MP	SAIBRATA RATH
148	16707/2023 WP(C)/34485/2023	M/S ISERVEU TECHNOLOGY PVT. LTD., BBSR-MP	AVIJIT PATNAIK
149	16708/2023 WP(C)/34486/2023	AISUNNISSA BEGAM-MP	MANAS PATI
150	16709/2023 WP(C)/34496/2023	SANDHYARANI SAHOO-MP	DEBENDRA KUMAR DHAR
151	16710/2023 WP(C)/34496/2023	SANDHYARANI SAHOO-MP	DEBENDRA KUMAR DHAR
152	16711/2023	AKSHAYA KUMAR KHUNTIA-MP	KUNAL KUMAR SWAIN

153	WP(C)/34510/2023 16712/2023	SANTOSH KUMAR PATEL-MP	LAXMIKANTA MOHANTY
154	WP(C)/34516/2023 16713/2023	SANJUKTA HARICHANDAN-MP	PRATIKSHYA DAS
155	WP(C)/34523/2023 16714/2023	CHINMAYA PRADHAN-MP	LAXMIKANTA MOHANTY
156	WP(C)/34529/2023 16715/2023	LOKANATHA MUDULI-MP	NIRANJAN LENKA
157	WP(C)/30511/2023 16716/2023	TRINATH PRADHAN-MP	SANGRAM JENA, B.P.DAS
158	WP(C)/15248/2020 16717/2023	RASHMITA KHATUA-MP	SRIKANTA KUMAR NATH
159	WP(C)/2926/2022 16718/2023	SUCHITRA MALLICK-MP	SRIKANTA KU. NATH
160	WP(C)/2928/2022 16719/2023	MRUNALINI MALLICK-MP	SRIKANTA KU. NATH
161	WP(C)/6850/2022 16720/2023	KAHNU CHARAN SAHU-MP	SAUMYA RANJAN PRADHAN
162	WP(C)/34546/2023 16721/2023	M/S. SANGRAM MISHRA, SONEPUR-MP	PRABODHA CHANDRA NAYAK
163	WP(C)/34550/2023 16722/2023	SANTOSH SASMAL-MP	SUKANTA KUMAR DALAI
164	WP(C)/29923/2023 16723/2023	NABIN KUMAR NANDA-MP	TRILOCHAN NANDA
165	WP(C)/34560/2023 16724/2023	SAROJ RANJAN BHARATI-MP	DEEPALI MAHAPATRA
166	WP(C)/13195/2023 16725/2023	GITANJALI DASH-MP	MANAS RANJAN PADHI
167	WP(C)/34571/2023 16726/2023	MANJULATA PANDA-MP	SUKANTA KUMAR DALAI
168	WP(C)/34570/2023 16727/2023	SUDHIR RANJAN SAHOO-MP	NIHAL RATH
169	WP(C)/34575/2023 16728/2023	BENUDHAR SAHU-MP	SANJIBANI MISHRA
170	WP(C)/34577/2023 16729/2023	DHAMNESWAR MALLICK-MP	SAURAV TIBREWAL
171	WP(C)/34579/2023 16730/2023	TAPAN KUMAR PANDIT-MP	AMIT PRASAD BOSE
172	WP(C)/34582/2023 16731/2023	MS.MEGHANA BUDDA-MP	SOUMIK SPANDAN TRIPATHY
173	WP(C)/34584/2023 16732/2023	TIKI BACHELI-MP	AMIT PRASAD BOSE
174	WP(C)/34587/2023 16733/2023	RAMABHAKTA KARKETA@KARKATA-MP	BIBHU PRASAD PANDA
175	WP(C)/34598/2023 16734/2023	RAMESH SAHOO-MP	DAMODAR DEO
176	WP(C)/34605/2023 16735/2023	SUBASH CHANDRA SAHOO-MP	DAMODAR DEO
177	WP(C)/34608/2023 16736/2023	PADMAN BARIK @ PADMAN KUMAR BARIK-MP	BIBHU PRASAD PANDA
178	WP(C)/34607/2023 16737/2023	GHASIRAM PUJHARI-MP	BIBHU PRASAD PANDA
179	WP(C)/34610/2023 16738/2023	SANTOSH KUMAR POLAI-MP	PRANAYA KISHORE HARICHANDAN
180	WP(C)/34611/2023 16739/2023	MCL., SUNDARGARH-MP	DEBARAJ MOHANTY
181	WP(C)/34615/2023 16740/2023	CHAITANYA BEHERA-MP	SK. ZAFARULLA
182	WP(C)/34617/2023 16741/2023	CESU-MP	MR.B.K.NAYAK
183	WP(C)/21995/2014 16742/2023	ODISHA CO-OPERATIVE HOUSING CORPORATION LTD, BHUBANESWAR-MP	

184	16743/2023 WP(C)/34620/2023	KAILASH CHANDRA BEHERA-MP	SK.ZAFARULLA
185	16744/2023 WP(C)/34623/2023	RABINDRA KUMAR RAJGURU-MP	SRIKANTA MAHUNTA
186	16745/2023 WP(C)/34624/2023	RANJAN KUMAR BEHERA-MP	SK.ZAFARULLA
187	16746/2023 WP(C)/34625/2023	BIKASH RANJAN BEHERA-MP	PRAKASH KUMAR MISHRA
188	16747/2023 WP(C)/34626/2023	M/S. GAURAV MOHANTY, BBSR-MP	DAITARI BEHERA
189	16748/2023 WP(C)/34622/2023	M/S. JAGAT JANANI SERVICES PVT.LTD, KEONJHAR.-MP	RAJIV KUMAR MAHANTA
190	16749/2023 WP(C)/34629/2023	PRASANNA KUMAR MALLICK-MP	ABINASH ROUSTRAY
191	16750/2023 WP(C)/26290/2023	M/S. DENBAR CORPSOL PVT. LTD. BBSR-MP	DR. KANHAYALAL SHARMA
192	16751/2023 WP(C)/27094/2023	CHHABILA NAIK-MP	
193	16752/2023 WP(C)/34630/2023	BHAGYASHREE BISWAL-MP	RABINDRA NATH PRUSTY
194	16753/2023 WP(C)/34632/2023	M/S. BHAGABAN MOHAPATRA CONSTRUCTION AND ENGINEERING PRIVATE LIMITED, JAGAT SINGHPUR-MP	
195	16754/2023 WP(C)/34633/2023	GIRIJA DEVI-MP	AMAR KUMAR MOHANTY
196	16755/2023 WP(C)/34640/2023	RAMA @ CHUTE MAHANANDA-MP	SANJEEV UDGATA
197	16757/2023 WP(C)/30816/2022	G.GOVINDA RAO-MP	SWAPNA KUMAR OJHA
198	16758/2023 WP(C)/34641/2023	M/S. LOKANATH TIMBER DEPOT, PURI-MP	ABHISHEK DASH
199	16759/2023 WP(C)/34643/2023	TUNI KUMARI PATRA-MP	DEBASIS TRIPATHY
200	16760/2023 WP(C)/34644/2023	BLUE CIRCLE MONITORS, BBSR-MP	AKSHAYA KUMAR PANDEY
201	16761/2023 WP(C)/34646/2023	BLUE CIRCLE MONITORS, BBSR-MP	AKSHAYA KUMAR PANDEY
202	16762/2023 WP(C)/34646/2023	BLUE CIRCLE MONITORS, BBSR-MP	AKSHAYA KUMAR PANDEY
203	16763/2023 WP(C)/30367/2023	BANAMALI ROUT-MP	SAIBRATA RATH, PRAFULLA KUMAR RATH
204	16764/2023 WP(C)/34647/2023	CHARIPRIYA DASH-MP	SUSANTA KUMAR BARAL
205	16765/2023 WP(C)/34649/2023	GYANENDRA SWAIN-MP	DUSHMANTA KUMAR BISWAL
206	16766/2023 WP(C)/34651/2023	SANDHYARANI DASH-MP	KARUNAKAR RATH
207	16767/2023 WP(C)/30815/2023	SWAPNAMAYEE SWAIN-MP	
208	16768/2023 WP(C)/34659/2023	CHANDAN BEHERA @ CHANDAN KUMAR BEHERA-MP	KISHORE KUMAR MISHRA
209	16769/2023 WP(C)/34660/2023	BISWOJIT MALLA-MP	SHASHI BHUSAN JENA
210	16770/2023 WP(C)/31453/2023	GYANENDRA ROUT-MP	
211	16771/2023 WP(C)/34662/2023	RAJENDRA BARIK-MP	SURYAKANTA DWIBEDI
212	16772/2023 WP(C)/34665/2023	BIDYADHAR MAHANA @ BIDYADHAR MAHARANA-MP	SURYAKANTA DWIBEDI
213	16773/2023 WP(C)/34666/2023	KANTA KISHORE MOHARANA-MP	RAMDAS ACHARY
214	16774/2023 WP(C)/34668/2023	SRIKANTA SAHU-MP	SURYAKANTA DWIBEDI
215	16775/2023	LINGARAJ NAYAK-MP	PRAMOD KUMAR PATNAIK

216	WP(C)/14975/2022 16776/2023	GOVERNING BODY, BALASORE LAW COLLEGE-MP	SAURAV TIBREWAL
217	WP(C)/34670/2023 16777/2023	RATNAKAR BEHERA-MP	SURYAKANTA DWIBEDI
218	WP(C)/34671/2023 16778/2023	MARRY BARTHA HORO-MP	ER DEBASHISHA HOTA
219	WP(C)/34673/2023 16779/2023	DINABANDHU BEHERA-MP	SURYAKANTA DWIBEDI
220	WP(C)/34674/2023 16780/2023	PADMINI NAIK-MP	ER DEBASHISHA HOTA
221	WP(C)/34675/2023 16781/2023	JAY PRAKASH MISHRA-MP	M/S.G.S.NAMTOAR
222	WP(C)/17281/2016 16782/2023	RAGHUNATH BEHERA-MP	SURYAKANTA DWIBEDI
223	WP(C)/34676/2023 16783/2023	BRAHMANANDA BARIK-MP	SURYAKANTA DWIBEDI
224	WP(C)/34677/2023 16784/2023	PARAMANANDA NAIK-MP	ER DEBASHISHA HOTA
225	WP(C)/34678/2023 16785/2023	RABINDRA MOHAPATRA-MP	MANMAYA KUMAR DASH
226	WP(C)/27935/2023 16786/2023	SANTOSH KUMAR JENA-MP	SURYAKANTA DWIBEDI
227	WP(C)/34680/2023 16787/2023	SAMITA BEHERA-MP	ER DEBASHISHA HOTA
228	WP(C)/34681/2023 16788/2023	MRUTYUNJAY ROUT-MP	SURYAKANTA DWIBEDI
229	WP(C)/34682/2023 16789/2023	BIRANCHI NARAYAN PANDA-MP	SURYAKANTA DWIBEDI
230	WP(C)/34684/2023 16790/2023	SUSHIL KUMAR HORO-MP	ER DEBASHISHA HOTA
231	WP(C)/34683/2023 16791/2023	RANJAN KUMAR DORA-MP	AMIT KUMAR NATH
232	WP(C)/14970/2023 16792/2023	SRIKANTA KUMAR JENA-MP	SURYAKANTA DWIBEDI
233	WP(C)/34686/2023 16793/2023	JAGAJYOTI DAS-MP	ER DEBASHISHA HOTA
234	WP(C)/34687/2023 16794/2023	AHALYA PRADHAN-MP	
235	WP(C)/31651/2023 16795/2023	UPALI MUNITA RAO-MP	HIMANSU SEKHAR SATAPATHY
236	WP(C)/34688/2023 16796/2023	KISHORE KUMAR BEHERA-MP	
237	WP(C)/32335/2023 16797/2023	NARASINGH GOUDA-MP	DEBASHISHA HOTA
238	WP(C)/34689/2023 16798/2023	RAMITA SAHU-MP	ER DEBASHISHA HOTA
239	WP(C)/34690/2023 16799/2023	PRATAP CHANDRA MOHARANA-MP	SAIBRATA RATH
240	WP(C)/34062/2023 16800/2023	BM ICICI BANK LTD., BBSR-MP	
241	WP(C)/632/2023 16801/2023	SANTOSH KUMAR LUGUN-MP	ER DEBASHISHA HOTA
242	WP(C)/34692/2023 16802/2023	SUNDARI NAIK-MP	ER DEBASHISHA HOTA
243	WP(C)/34693/2023 16803/2023	ANANTA NAYAK-MP	
244	WP(C)/33896/2023 16804/2023	SUKESINI NAYAK-MP	ER DEBASHISHA HOTA
245	WP(C)/34694/2023 16805/2023	KISHOR SAMANTRAY-MP	PAMI RATH
246	WP(C)/34696/2023 16806/2023	SOMALIKA DASH-MP	BRAHMANANDA TRIPATHY
	WP(C)/34697/2023		

247	16807/2023 WP(C)/34700/2023	DR. SASMITA KUMARI PADHY-MP	SWAPNIL ROY
248	16808/2023 WP(C)/27712/2023	PANCHANAN DAS-MP	
249	16809/2023 WP(C)/27714/2023	CHAITANYA MADHUAL-MP	
250	16810/2023 WP(C)/27719/2023	SURESH PANDIT-MP	
251	16811/2023 WP(C)/34704/2023	JYOTSHNARANI SAMAL-MP	BHABANI SANKAR DAS
252	16812/2023 WP(C)/3946/2023	SUJATA SETHI-MP	
253	16813/2023 WP(C)/4078/2023	MAMINA DALAI-MP	
254	16814/2023 WP(C)/34707/2023	M/S ARYANS INVESTA INFRASTRUCTURE PVT. LTD., BBSR-MP	CHARAN PANDA
255	16815/2023 WP(C)/34706/2023	S.D.O.(ELECTRICAL), TPWODL, JHARSUGUDA-MP	PRASANTA KUMAR TRIPATHY
256	16816/2023 WP(C)/33307/2023	PRAMOD KUMAR BINDHANI-MP	PAMI RATH
257	16817/2023 WP(C)/34710/2023	PRASANNA KUMAR SAHANI-MP	SAUBHAGYA KUMAR SAMAL
258	16818/2023 WP(C)/34713/2023	PRAVAT KUMAR PANDA-MP	AKSHAYA KUMAR PANDEY
259	16819/2023 WP(C)/34714/2023	RAHUL KUMAR SAH-MP	SAUBHAGYA KUMAR SAMAL
260	16820/2023 WP(C)/34716/2023	UDENATH THAKUR-MP	GAGAN BIHARI SINGH
261	16821/2023 WP(C)/34721/2023	MUNA JENA-MP	DEBASIS SAHOO
262	16822/2023 WP(C)/34717/2023	SMRUTI RANJAN PRUSTY-MP	SAUBHAGYA KUMAR SAMAL
263	16823/2023 WP(C)/34725/2023	BHAGYABATI BEHERA-MP	ANIL KUMAR DAS
264	16824/2023 WP(C)/34728/2023	HARAPRIYA BHATTAMISHRA @ MISHRA @ PANDA-MP	SHRADHASHREE ROUTRAY
265	16825/2023 WP(C)/34728/2023	HARAPRIYA BHATTAMISHRA @ MISHRA @ PANDA-MP	SHRADHASHREE ROUTRAY
266	16826/2023 WP(C)/34730/2023	BLUE CIRCLE MONITORS, BBSR-MP	AKSHAYA KUMAR PANDEY
267	16827/2023 WP(C)/34731/2023	ABDUL RAHIM-MP	ANUP UDAYA SENAPATI
268	16828/2023 WP(C)/34734/2023	SATYANARAYAN JANI-MP	MANAS KUMAR SWAIN
269	16829/2023 WP(C)/34733/2023	PRATAP KUMAR SAHANI-MP	MANAS KUMAR SWAIN